

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/42280/2024	M/S. ABHOY CHARAN BAKSAHI VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()	
2	D-ARBP/42422/2024	CHAUDHARY AND SONS FROGING PVT.LTD. VS STEEL AUTHORITY OF INDIA	RAJAT KUMAR PANDA VS	// ()	
3	D-BLAPL/29724/2024	GOURA BEHERA VS STATE OF ODISHA	AJIT KUMAR PANIGRAHI VS	SUBALAYA /173 /2024 ()	AOR20220001975C202400007
4	D-BLAPL/29729/2024	KHUSI @ MOHAMMAD AAYZ YUSUF VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 ()	
5	D-BLAPL/29730/2024	ARUN PAL VS STATE OF ODISHA	AJIT KUMAR PANIGRAHI VS	TARBHA /114 /2024 ()	AOR20220001975C202400006
6	D-BLAPL/29734/2024	MUNA @ PAPU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /111 /2024 ()	
7	D-BLAPL/29737/2024	SALMAN KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /554 /2024 ()	
8	D-BLAPL/29739/2024	CHHOTU SENDRIA @ ROHAN CHOTTU SENDRIYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /554 /2024 ()	
9	D-BLAPL/29744/2024	LALIT KUMAR BHOI VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR SADAR /107 /2024 ()	
10	D-BLAPL/29745/2024	AKASH NAIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	ATHGARH /240 /2024 ()	
11	D-BLAPL/29749/2024	MUNAWAR RAJA VS STATE OF ODISHA	S.S.RAY (2) VS	KUTRA /144 /2024 ()	

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12	D-BLAPL/29751/2024	AJAY KUMAR NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	BHARATPUR PS /382 /2024 () //	
13	D-BLAPL/29752/2024	RAJKUMAR MANDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI SADAR /16 /2024 () //	
14	D-BLAPL/29754/2024	ADARSH KUMAR VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 () //	
15	D-BLAPL/29763/2024	SK. NIZAMUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /281 /2024 () //	
16	D-BLAPL/29765/2024	LALCHAND NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
17	D-BLAPL/29766/2024	LUKESH NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /129 /2024 () //	
18	D-BLAPL/29767/2024	AJAY RAITA VS STATE OF ODISHA	MAHES DAS VS	BADAGADA /39 /2022 () //	
19	D-BLAPL/29768/2024	LUKASH DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /107 /2024 () //	
20	D-BLAPL/29770/2024	GIRISH CHANDRA MALIK @ MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 () //	
21	D-BLAPL/29772/2024	DHANAJAYA SONI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /143 /2024 () //	
22	D-BLAPL/29774/2024	SAROJ MOHANTY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	EOW,BHUBANESWAR /4 /2020 () //	
23	D-BLAPL/29775/2024	DIPU @ SATYABRATA PRADHAN	ANJAN KUMAR BISWAL	BALANGA /225 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29777/2024	BRAHMA@BRAHMACHARI MAJHI	KALU CHARAN SWAIN	CHANDAPUR /37 /2020	AOR20220002157C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29779/2024	Samiuddin Khan Alias Shami Khan Alias Shamiuddin Khan	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400152
		VS	VS	()	
		The State of Orissa		//	
26	D-BLAPL/29781/2024	JITENDRA DAKUA	KABITA PATRA	TARASINGI /223 /2023	AOR20230000802C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29792/2024	CHANDRASEKHAR SAHU	SUDEEP KUMAR SARANGI	JONK /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29795/2024	RAJARAM SAHU	SUDEEP KUMAR SARANGI	JONK /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29797/2024	MD. SALIM	PRATYUSHA NAIDU	TITILAGARH /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29801/2024	BISHNU PRASAD MOHARANA	SUSHANT KUMAR PRADHAN	RANPUR /118 /2024	AOR20220001225C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29804/2024	KAPILA KANHAR	SWAYAMPRAVA DASH	BOUDH /120 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29807/2024	DEBA MADKAMI	JUGALA KISHORE PANDA	MALKANGIRI /180 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29808/2024	RAMA CHANDRA BISOYI	RAJIB LOCHAN PATTNAIK	MAIDALPUR /126 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29810/2024	SURAJ SARKAR @ SURUJ	JUGALA KISHORE PANDA	PODIA PS /96 /2024	
		VS	VS	()	

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35	D-BLAPL/29811/2024	STATE OF ODISHA ARJUN SETHI @ ARJUN KUMAR SETHI VS	SATYABRATA MOHANTY VS	// PATTAMUNDAI RURAL PS /481 /2023 ()	
36	D-BLAPL/29812/2024	STATE OF ODISHA MUKESH MEHER VS	JUGALA KISHORE PANDA VS	// //0 ()	
37	D-BLAPL/29815/2024	STATE OF ODISHA BALARAM BISOYI VS	SANJAY KUMAR PRADHAN VS	// K.NUAGAON /252 /2024 ()	
38	D-BLAPL/29819/2024	STATE OF ODISHA JAGANNATH HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /443 /2024 ()	
39	D-BLAPL/29823/2024	STATE OF ODISHA JITENDRA @ JITU SAHU VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /312 /2024 ()	
40	D-BLAPL/29824/2024	STATE OF ODISHA TUNU SAGADIA VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /236 /2022 ()	
41	D-BLAPL/29825/2024	STATE OF ODISHA DEEPAK SAHU @ DEPAK SAHU VS	SANTOSH KUMAR MAHANTY VS	// BELLAGUNTHA /315 /2024 ()	
42	D-BLAPL/29828/2024	STATE OF ODISHA MANAS @GYANA RANJAN SWAIN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /218 /2023 ()	AOR20220001297C202400073
43	D-BLAPL/29829/2024	STATE OF ODISHA BHIKARI BEHERA VS	SARBESWAR SAHOO VS	// SATYABADI /114 /2019 ()	AOD20220004505C202400060
44	D-BLAPL/29831/2024	STATE OF ODISHA MADHAB RABI DAS @ AMARENDRA KUMAR MADHAB RABI DAS @ SAHIB @ SUJIT VS	HANU @ BHIRUI @ SAHIB @ SUJIT VS	// PLANTSITE /190 /2018 ()	
45	D-BLAPL/29832/2024	STATE OF ODISHA AJU @ AJAYA NAYAK @ NAIK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /132 /2020 ()	AOR20220001297C202400074
		STATE OF ODISHA		//	

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46	D-BLAPL/29836/2024	RAKESH KARKHAL VS STATE OF ODISHA	DEVASIS MOHANTY VS	// () //	AOR20220000164C202400008
47	D-BLAPL/29841/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	//0 () //	
48	D-BLAPL/29846/2024	UTTAM NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /684 /2022 () //	
49	D-BLAPL/29849/2024	BASUDEV BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	JATNI P.S. /163 /2024 () //	
50	D-BLAPL/29851/2024	SANTOSH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 () //	
51	D-BLAPL/29854/2024	BABUL PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //	
52	D-BLAPL/29855/2024	AJAYA SAHU VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 () //	
53	D-BLAPL/29858/2024	KARAM SUBA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /58 /2024 () //	
54	D-BLAPL/29866/2024	PRAKASH @ SOUMYA RANJAN DAS VS STATE OF ODISHA	SUBRATA PANDA VS	CHANDABALI /274 /2019 () //	
55	D-BLAPL/29880/2024	PRAFULLA SETHI VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /254 /2024 () //	
56	D-BLAPL/29885/2024	SARAT MALLICK @ PILU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
57	D-BLAPL/29888/2024	LAIKHAN MAJHI	PRASANTA KUMAR SAHOO	MACHHKUND /98 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29892/2024	PRADIP DASH @ PRADEEP KUMAR DASH	KAUSHAL HUSSAIN	AIR FIELD P.S. /275 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29895/2024	RAJA MUKHI	BAISHNAB CHARAN PATRA	ANGUL TOWN /666 /2024	AOR20220000753C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29901/2024	SUKANTI BUDHIA	KAUSTUVA MOHANTY	RENGALI (SAMBALPUR) /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29904/2024	ASHOK MUNDA	KAUSTUVA MOHANTY	RENGALI (SAMBALPUR) /141 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29905/2024	SUNIL KUMAR JENA	GHANASHYAM MUDULI	BADAGADA /391 /2024	AOD20240000001C202400301
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29906/2024	SUBRATA CHHATRIA	PRASANTA KUMAR SENAPATI	LOISINGHA(BOLANGIR) /78 /2021	AOR20220004018C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29908/2024	SAMAN SEKH	BEDA PRAKASH PANDA	GANGAPUR (BHANJANAGAR) /447 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29912/2024	VED PRAKASH KASHYAP @ VED PRAKASH	GAUTAM SIDDIQUE	EOW,BHUBANESWAR /28 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29917/2024	JITENDRA SETHI @ JITU	MANAS KUMAR CHAND	KABISURYANAGAR /334 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/29922/2024	SIMANCHALA SAHU @ SIMA	MANAS KUMAR CHAND	GOSANINUAGAM /310 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29926/2024	RUDRA JENA	MANAS KUMAR CHAND	BAIDYANATHPUR /240 /2024	
		VS	VS	()	

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69	D-BLAPL/29927/2024	STATE OF ODISHA ULLURU VIJAYA VS	PRAMOD KUMAR NIGAM VS	// PARLAKHEMUNDI /273 /2024 ()	
70	D-BLAPL/29928/2024	STATE OF ODISHA RUTUN KUMAR DASH @ RUTUN DASH VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /240 /2024 ()	
71	D-BLAPL/29935/2024	STATE OF ODISHA KISHORE MAJHI VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /124 /2024 ()	AOR20220001631C202400131
72	D-BLAPL/29936/2024	STATE OF ODISHA SK.BOBY VS	MD.RIAZ VS	// PURUNABAZAR /146 /2024 ()	
73	D-BLAPL/29939/2024	STATE OF ODISHA AKRURA CHARAN JENA VS	LALITENDU MISHRA VS	// CHHEND /166 /2024 ()	AOR20220001610C202400020
74	D-BLAPL/29941/2024	STATE OF ODISHA KESHAB KISAN VS	BISWAJIT RANJAN TRIPATHY VS	// REAMAL /68 /2024 ()	
75	D-BLAPL/29951/2024	STATE OF ODISHA JAMUNA LIMA VS	SUCHIT KUMAR NAYAK VS	// GUDARI /28 /2018 ()	
76	D-BLAPL/29965/2024	STATE OF ODISHA KARUNAKAR PARIDA VS	SURYAKANTA DASH VS	// BORIGUMMA /140 /2023 ()	
77	D-BLAPL/29969/2024	STATE OF ODISHA KANAI DAS VS	AMIT BISWAL VS	// / /0 ()	
78	D-BLAPL/29970/2024	STATE OF ODISHA DAMU CHALLAN VS	DURGA PRASANNA MISHRA VS	// CHITRAKONDA /168 /2021 ()	
79	D-BLAPL/29977/2024	STATE OF ODISHA RAVINDRA YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //	

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80	D-BLAPL/29978/2024	MANGARAJ MUDULI VS STATE OF ODISHA	AMIT KUMAR DAS VS	// () //	
81	D-BLAPL/29980/2024	AKULA GOVINDA @CK@GK@KANHA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GUNUPUR /98 /2024 () //	
82	D-BLAPL/29984/2024	GOURA CHANDRA KALAKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /276 /2024 () //	
83	D-BLAPL/29985/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /34 /2023 () //	
84	D-BLAPL/29992/2024	KUNA @ MANAS KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TIHIDI /459 /2023 () //	
85	D-CMAPL/42222/2024	BINAYAK PRASAD MOHANTY VS SISHIR KUMAR RATH	ADV. VS	// () //	
86	D-CMAPL/42229/2024	SANTOSH BEHERA VS SAMARTHA VERMA	ADV. VS	// () //	
87	D-CMP/42158/2024	SOURAV SEKHAR BEHERA VS AUTOONE ENGINEERING SERVICES,MAHARASTRA	IN PERSON VS	// () //	LOD20220000356C202400009
88	D-CMP/42227/2024	DURGA CHARAN SINGH SAMANT VS STATE OF ODISHA	AYODHYANATH LENKA VS	// () //	
89	D-CMP/42238/2024	BAIJAYANTI MOHANTY@PRADHAN VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD.	AJAYA KUMAR BARAL VS	// () //	
90	D-CMP/42288/2024	SURENDRA KUMAR MOHARANA VS ANANTA KUMAR PRADHAN	LINGARAJ SARANGI VS	// () //	
91	D-CMP/42318/2024	CHARIA PANDA	BIPIN KUMAR NAYAK	//	

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		VS	VS	0	
		TARA PANDA		//	
92	D-CMP/42324/2024	SUJATA PANDA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		RATIKANTA PANDA		//	
93	D-CMP/42339/2024	JOGENDRA NAYAK	SATYA NARAYAN MISHRA 4	//	
		VS	VS	0	
		BRUNDABAN NAYAK		//	
94	D-CMP/42347/2024	KSHYAMASILA BAGAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		MAMCHAND KHARSAL @ GOUD		//	
95	D-CMP/42351/2024	KALICHARAN GOPE	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		HARI BHAINSAL		//	
96	D-CMP/42407/2024	RAJENDRA PRASAD MOHANTY	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		JAGDISH PRASAD MOHANTY		//	
97	D-CMP/42412/2024	PRASAN KUMAR ROUT	AFRAAZ SUHAIL	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, KHURDA		//	
98	D-CONTC/42143/2024	SUSHANTA KUMAR KANDI @SUSANTA KUMAR KANDI	ADV	//	AOR20220004106C202400021
		VS	VS	0	
		KHIROD KUMAR DAS, TAHASILDAR, KISANNAGAR		//	
99	D-CONTC/42170/2024	K.CHANDRAYA REDDY	ADV.	//	
		VS	VS	0	
		AMIT GARG, CHIEF EXECUTIVE OFFICER,TPSODL		//	
100	D-CONTC/42172/2024	RANJIT KUMAR SINGH	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S,		//	
101	D-CONTC/42174/2024	SANGRAM KESHAREE PATI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
102	D-CONTC/42179/2024	CHANDRAKANTA PRUSTY	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	

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103	D-CONTC/42181/2024	NITISH TRIPATHY, OAS PRAKASH KUMAR RAY VS	ADV. VS	// // 0	
104	D-CONTC/42184/2024	SHALINI PANDIT, I.A.S, KESHABA CHANDRA PANIGRAHI VS	ADV. VS	// // 0	
105	D-CONTC/42188/2024	SHALINI PANDIT, I.A.S, PRAKASH RAO ACHARY VS	ADV. VS	// // 0	
106	D-CONTC/42190/2024	BISHNUPADA SETHI, PRINCIPAL SECY TO GOVT OF ODISHA DILLIP KUMAR BISWAL VS	ADV. VS	// // 0	
107	D-CONTC/42197/2024	SHALINI PANDIT, I.A.S, ARUN KUMAR MAHAKUDA VS	ADV. VS	// // 0	
108	D-CONTC/42205/2024	DIBYA JYOTI PARIDA, COLLECTOR-CUM-DISTRICT MAGISTRATE-GANJAM PRIYANKA GOUDA VS	ADV. VS	// // 0	
109	D-CONTC/42212/2024	DIBYA JYOTI PARIDA, COLLECTOR-CUM-DISTRICT MAGISTRATE-GANJAM MANOJ KUMAR MANSINGH VS	ADV. VS	// // 0	
110	D-CONTC/42233/2024	ARVIND AGARWAL, I.A.S, SARAT KUMAR ROUT VS	ADV. VS	// // 0	
111	D-CONTC/42236/2024	SUJAY KUMAR PATI, OAS PURNA CHANDRA KISHAN VS	ADV. VS	// // 0	
112	D-CONTC/42254/2024	ALOK KUMAR KAR, DIRECTOR(R AND R)-CUM-ADDL.SECRETARY ASIF HUSAIN VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400115
113	D-CONTC/42255/2024	ARAVIND AGRAWAL, SECY, DEPTT., OF HIGHER EDU, ODISHA. MOHENDRA KUMAR BEHERA VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400114
		ARAVIND AGRAWAL, SECY, DEPTT., OF HIGHER EDU, ODISHA		//	

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114	D-CONTC/42278/2024	ANTARYAMI DAS VS BHABANI SHANKAR CHAYANI	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400116
115	D-CONTC/42287/2024	BISHNUPRIYA SAHU VS SUSANTA KUMAR CHOPDAR, O.E.S	ADV. VS	// 0 //	
116	D-CONTC/42296/2024	LEENA PASAYAT VS ARABINDA AGARWAL I.A.S	ADV. VS	// 0 //	
117	D-CONTC/42307/2024	RAJENDRA PRASAD NANDA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //	
118	D-CONTC/42309/2024	REENA RAVICHANDRAN VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //	
119	D-CONTC/42313/2024	INDUMATI PATRA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //	
120	D-CONTC/42315/2024	VIJAY KRISHNA POULTRY PVT. LTD., BBSR VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //	
121	D-CONTC/42320/2024	SANJAY MITTAL VS PRAVEEN GUPTA, GENERAL MANAGER ODISHA, STATE BANK OF INDIA	ADV. VS	// 0 //	
122	D-CONTC/42322/2024	PRASADINI MOHANTY VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //	
123	D-CONTC/42331/2024	GOBARDHAN GOUDO VS SUSABTA KUMAR DAS, CDMO, KORAPUT	BIKRAM CHANDRA GHADEI VS	// 0 //	
124	D-CONTC/42337/2024	RAKESH BARIK VS MANOJ KUMAR DASH, COMMANDANT OF O.S.A.P, FIRST BATTALION DHENKANAL	ADV. VS	// 0 //	
125	D-CONTC/42348/2024	SHADAB IQBAL BAIG	ADV.	//	

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		VS	VS	0	
126	D-CONTC/42350/2024	ASHOK KUMAR, COMMANDANT, G.O. EN.T.T. SECTION KISHORE CHANDRA DAS	ADV.	//	
		VS	VS	0	
127	D-CONTC/42364/2024	RAJASHREE PATTNAIK, DEO, NAYAGARH ASILI BARIK	SADASIVA PATRA (1)	//	
		VS	VS	0	
128	D-CONTC/42368/2024	ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT JAI BAJRANGBALI INFRA, SPECIAL CLASS CONTRACTOR, BOLANGIR	ADV.	//	AOR20220001657C202400057
		VS	VS	0	
129	D-CONTC/42370/2024	VIR VIKRAM YADAV, COMMISSIONER-CUM-SECY, WORK DEPTT., ODISHA MANORANJAN DASH	ADV.	//	
		VS	VS	0	
130	D-CONTC/42375/2024	INDRAMANI TRIPATHY, DIRECTOR,ST-CUM-ADDL. SECY. TO GOVT. OF ODISHA ABANI KUMAR SANGRAMSINGH	ADV.	//	
		VS	VS	0	
131	D-CONTC/42395/2024	ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT. SIBA PRASAD @ MAHESH KUMAR PARIDA	NIROD KUMAR SAHU	//	
		VS	VS	0	
132	D-CONTC/42398/2024	ARTATRANA THATI, TAHASILDAR, LATHIKATA SUDHAKAR ROUT	ADV.	//	
		VS	VS	0	
133	D-CONTC/42402/2024	ANU GARG, IAS RAKHAL CHANDRA KUNDU	ADV.	//	
		VS	VS	0	
134	D-CONTC/42404/2024	DEORANJAN KUMAR SINGH, IAS PRANAYA KUMAR SINGH	ADV.	//	
		VS	VS	0	
135	D-CONTC/42405/2024	MANOJ KUMAR PADHY, OAS (SAG) BISWANATH DASH	ADV.	//	
		VS	VS	0	
136	D-CONTC/42408/2024	DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT. MAHESWAR PUHAN	ADV.	//	
		VS	VS	0	

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137	D-CRLA/29727/2024	DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT. SUSHIL KUMBHAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// KHARIAR /521 /2022 ()	AOD20240000391C202400092
138	D-CRLA/29746/2024	MADAN MOHAN PARICHHA VS STATE OF ODISHA(VIG.)	BASUDEV PUJARI VS	// //0 ()	
139	D-CRLA/29757/2024	GURUCHARAN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	TIKAYATPALI /33 /2024 ()	
140	D-CRLA/29796/2024	GYANENDRA RANA VS STATE OF ODISHA	DEVASHIS PANDA VS	BURLA /295 /2024 ()	
141	D-CRLA/29820/2024	MAHESWAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /467 /2020 ()	
142	D-CRLA/29860/2024	MANU NAIK@MANU NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /331 /2022 ()	
143	D-CRLA/29869/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PANIKOILI /117 /2014 ()	
144	D-CRLA/29874/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA	REENA NAYAK VS	BALASORE VIGILANCE /44 /2012 ()	
145	D-CRLA/29882/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA	REENA NAYAK VS	BALASORE VIGILANCE /43 /2012 ()	
146	D-CRLA/29903/2024	PRADIP@PRADEEP KUMAR BARIK VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	BHUBANESWAR VIGILANCE /36 /2013 ()	
147	D-CRLA/29956/2024	SOUMENDRA CHOUDHURY VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR MISHRA VS	CUTTACK VIGILANCE /22 /2011 ()	

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148	D-CRLA/29958/2024	BAL SANKAR MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 () //	
149	D-CRLA/29968/2024	SAROJ @ SAROJA KUMAR NANDA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /23 /2010 () //	
150	D-CRLA/29974/2024	DALABEHERA SABITA DORA @ D.SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PATTAPUR (DIGAPAHANDI) /434 /2022 () //	AOR20220001631C202400132
151	D-CRLMC/29728/2024 CRLMC/3795/2024	RAKESH PANDA @ MANGA @ RAKESH KUMAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000019/2014	
152	D-CRLMC/29735/2024	RAJLAXMI KHANDAYATRAY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	KANAS /70 /2019 () //	AOR20220004106C202400018
153	D-CRLMC/29743/2024	BABULI HANSDAH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CHANDAKA P.S. /208 /2021 () //	
154	D-CRLMC/29750/2024	RAJU @ RAJESH KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /95 /2023 () //	
155	D-CRLMC/29762/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KHALLIKOTE /160 /2016 () //	
156	D-CRLMC/29771/2024	MD.SAHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /354 /2024 () //	
157	D-CRLMC/29776/2024	GAYADHAR JENA VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	/ /0 () //	
158	D-CRLMC/29789/2024	SUSIL MOHANTY VS BIKRAM KESHARI MOHAPATRA	BIBHUTI BHUSAN MISHRA VS	// () //	AOR20220001465C202400003
159	D-CRLMC/29799/2024	RAJESH DURGA	SATYANARAYAN MISHRA	JUNAGARH /226 /2022	

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		VS	VS	()	
160	D-CRLMC/29806/2024	STATE OF ODISHA DIGBIJAYA RAY @ SONU	BIJAY JENA	PATTAMUNDAI RURAL PS /487 /2021	
		VS	VS	()	
161	D-CRLMC/29816/2024	STATE OF ODISHA HARI KRUSHNA MAHANTY	AKASH BHUYAN	NABARANGAPUR TOWN /292 /2019	
		VS	VS	()	
162	D-CRLMC/29826/2024	STATE OF ODISHA SUDARSAN SAHOO	PRAVAT KUMAR NAYAK	PALLAHARA /164 /2019	
		VS	VS	()	
163	D-CRLMC/29839/2024	STATE OF ODISHA SUBRATA SUMANTA MALLIK	PRAMOD KUMAR JENA	GOPALPUR /146 /2023	
		VS	VS	()	
164	D-CRLMC/29842/2024	STATE OF ODISHA AKSHAYA KUMAR NAYAK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
165	D-CRLMC/29844/2024	SOURAV MISHRA PRADEEP NAIK	PRAVAT KUMAR NAYAK	SAMAL /89 /2019	
		VS	VS	()	
166	D-CRLMC/29847/2024	STATE OF ODISHA SATYABRATA JENA	DEEPAK RANJAN PARIDA	KENDRAPARA /26 /2021	
		VS	VS	()	
167	D-CRLMC/29848/2024	STATE OF ODISHA MAHENDRA NARAYAN PRASAD SINGH	BIGYAN KUMAR SHARMA	EOW,BHUBANESWAR /19 /2017	
		VS	VS	()	
168	D-CRLMC/29853/2024	STATE OF ODISHA GOURANGA HIR	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
169	D-CRLMC/29856/2024	STATE OF ODISHA JITENDRA KUMAR BHUIAN	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
170	D-CRLMC/29857/2024	AJAYA KUMAR SWAIN SIPRA MISHRA	BUBHUTI BHUSAN MISHRA	/ /0	
		VS	VS	()	

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171	D-CRLMC/29863/2024	GLF INFRATECH PVT.LTD. FAYAZUDDIN KHAN @ BADAL KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH /60 /2022 ()	
172	D-CRLMC/29877/2024	PRAKASH KUMAR SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /227 /2024 ()	
173	D-CRLMC/29890/2024	AMARESWAR DAS@MILTAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// NIMAPADA /167 /2015 ()	
174	D-CRLMC/29897/2024	SUBHARANSHU SEKHAR SETHI @ SUBHARNSU SEKHAR SETHI VS STATE OF ODISHA	PANJESHAN PANIGRAHI VS	// TUSRA /70 /2022 ()	AOD20240000001C202400300
175	D-CRLMC/29907/2024	BAYA @ RAJENDRA GOUDA @ RAJENDRA KUMAR GOUDA VS STATE OF ODISHA	GOUDRAMAYA SAHOO VS	// HINJILI (ASKA) /24 /2016 ()	
176	D-CRLMC/29909/2024	SUSHANT KUMAR BARIK @SUSHANT VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	// BINJHARPUR /123 /2007 ()	AOD20240000656C202400005
177	D-CRLMC/29911/2024	RASHMI RANJAN MOHANTY@PAPUN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// GOBINDAPUR /134 /2001 ()	
178	D-CRLMC/29915/2024	CHARCHIKA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// DHARAMGARH /136 /2008 ()	
179	D-CRLMC/29918/2024	SUJIT DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// K.NUAGOAN /17 /2016 ()	
180	D-CRLMC/29924/2024	LAXMIDHAR PARIDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// KHANDAGIRI P.S. /510 /2023 ()	
181	D-CRLMC/29925/2024	BIJAYA KUMAR SAMANTARAY VS STATE OF ODISHA	ISHWAR MOHANTY VS	// POLASARA PS /194 /2022 ()	

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182	D-CRLMC/29929/2024	SK.FARUK VS STATE OF ODISHA	SANJIT MISHRA VS	NIMAPADA /183 /2014 () //	
183	D-CRLMC/29931/2024	RAMA CHANDRA DAS VS STATE OF ODISHA	UDIT NARAYAN JENA VS	BANSADA /80 /2024 () //	
184	D-CRLMC/29934/2024	SAROJ KUMAR PANDA VS STATE OF ODISHA(EOW)	TUKUNA KUMAR MISHRA VS	EOW,BHUBANESWAR /9 /2023 () //	
185	D-CRLMC/29940/2024	KALIA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /8 /2016 () //	
186	D-CRLMC/29947/2024	RAMNIWAS AGARAWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	CHAULIAGANJA /70 /2017 () //	
187	D-CRLMC/29952/2024	RATIKANTA ROUT @ JULU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /1 /2021 () //	
188	D-CRLMC/29953/2024	SURESH KUMAR SHARMA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	INDUASTRIAL,NISA /13 /2016 () //	
189	D-CRLMC/29959/2024	BISWAMOHAN DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARIPADA TOWN /209 /2005 () //	
190	D-CRLMC/29981/2024	M/S. LEYA SERVICE UNIT, KORAPUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 () //	
191	D-CRLMP/29732/2024	SATYAKAM DAS VS ANANYA DAS	UMA CHARAN MISHRA VS	//0 () //	
192	D-CRLMP/29755/2024	SABITA BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	//0 () //	
193	D-CRLMP/29759/2024	PITAMBAR BEHERA	GYANENDRA KUMAR TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/29761/2024	MANAS RANJAN SETHY	GYANENDRA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/29785/2024	SUSHIL KUMAR SAHU @ SUSIL KU SAHU	SATYABRATA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/29787/2024	MANJULATA DAS	SURENDRA KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/29878/2024	CHANDRABHANU SINGH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/29884/2024	SARMISTA BEHURA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/29919/2024	DUKHI PARIDA	BHUBAN MOHAN BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/29961/2024	PSR CINEMAS, SUNDARGRAH	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/29963/2024	K.KIRAN PATRA	BHABANI SHANKAR RAYAGURU	BALIAPANDA /22 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/29967/2024	GOLAK PRASAD PANDA	RASHMI RANJAN MISHRA	SORO /484 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/29740/2024	DIPAK@DEEPAK KUMAR SAHU	DEBASNAN DAS	CUTTACK VIGILANCE /50 /2002	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
204	D-CRLREV/29756/2024	SRINU PRASKA	BIRAJA PRASANNA DAS	RAYAGADA TOWN /68 /2017	
		VS	VS	()	

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205	D-CRLREV/29793/2024	STATE OF ODISHA SHRADHANJALI BEHERA VS DIRECTORATE OF ENFORCEMENT, BBSR	RAJAT KUMAR PANDA VS	// KHANDAGIRI P.S. /496 /2022 ()	
206	D-CRLREV/29809/2024 CRLREV/564/2024	TAMALA BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// PHULBANI TOWN /102 /2020 A.S.J.(W.C.),PHULBANI(Kandhamal) CT/0000317/2020	
207	D-CRLREV/29835/2024 CRLREV/566/2024	IMRAN KHAN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /108 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) Spl/0000026/2022	
208	D-CRLREV/29865/2024	PITAMBAR DASH VS SULACHANA DAAS	SANGRAM KUMAR DAS VS	//0 ()	
209	D-CRLREV/29943/2024	BIBHUTI RANJAN MOHANTY VS AJAY KUMAR DHAL BISOI	BHARAT BHUSAN ROUSTRAY VS	//0 ()	
210	D-CRLREV/29971/2024	SUNEEL KUMAR ROWLO VS KALPANA RAULO@DEVI	SATYABRATA MOHANTY VS	//0 ()	
211	D-CRLREV/29987/2024	BULU@BISWANATH HOTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /325 /2015 ()	
212	D-CRP/42388/2024	PRAMOD CHANDRA PATNAIK @ PATNAIK VS JITENDRA PRASAD BHAGAT	AJODHYA RANJAN DASH VS	// ()	
213	D-FAO/42169/2024	NILA GADABA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// ()	
214	D-FAO/42182/2024	DEBENDRA KUMAR DAS VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// ()	
215	D-FAO/42201/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD., KHURDASOMNATH ROY VS SURENDRA ROUT	VS VS	// ()	

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216	D-FAO/42245/2024	SANTOSH KUMAR MAHALICK VS JAGABANDHU MAHALICK	MAHESWAR MOHANTY VS JAGABANDHU MAHALICK	// 0 //	
217	D-FAO/42256/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSRA VS MAMI MAHARANA	PRASANT KUMAR MAHALI VS MAMI MAHARANA	// 0 //	
218	D-FAO/42267/2024	M/S. SEVEN HILLS ESTATE LTD., GANJAM VS STATE OF ODISHA	PRASANT KISHORE RAY VS STATE OF ODISHA	// 0 //	
219	D-FAO/42430/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS KUNTALA BEHERA	PRAMOD KUMAR TRIPATHY VS KUNTALA BEHERA	// 0 //	
220	D-MACA/42153/2024	PANDAB JENA VS GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	RAJENDRA NARAYAN ROUT VS GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	// 0 //	AOR20220001558C202400153
221	D-MACA/42163/2024	SURYAMANI SINGH VS SURESH CHANDRA BARIK	PRADEEP KUMAR MISHRA VS SURESH CHANDRA BARIK	// 0 //	
222	D-MACA/42166/2024	HARIHAR APAT VS RASHMI RANJAN NANDA	PRADEEP KUMAR MISHRA VS RASHMI RANJAN NANDA	// 0 //	
223	D-MACA/42183/2024	GIRIJA PRASAD ROU TRAY VS M.PRABHAKAR RAO	BISHNU BRATA SINGH VS M.PRABHAKAR RAO	// 0 //	
224	D-MACA/42200/2024	BISHNUPRIYA PALA VS SUMAN KUMAR DASH	BIRANCHI NARAYAN RATH VS SUMAN KUMAR DASH	// 0 //	
225	D-MACA/42279/2024	THE NATIONAL INSURANCE CO. LTD., CUTTACK VS KANCHAMANI JENA	NAYAN BEHARI DAS VS KANCHAMANI JENA	// 0 //	
226	D-MACA/42355/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS JYOTIRMAYEE ROUT	PRANJESH KUMAR MOHANTY VS JYOTIRMAYEE ROUT	// 0 //	
227	D-MACA/42373/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS JYOTIRMAYEE ROUT	PRANJESH KUMAR MOHANTY VS JYOTIRMAYEE ROUT	// 0 //	

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		VS	VS	0	
228	D-MACA/42380/2024	RASHMI RANJAN NAYAK THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
229	D-MACA/42435/2024	ASIT KUMAR SAHOO NATIONAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
230	D-MACA/42448/2024	ARNAPURNA PRADHAN THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.	OM SWARUP	//	
		VS	VS	0	
231	D-MATA/42209/2024	KAMALAKANTA DAS RATIKANTA MISHRA	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
232	D-MATA/42346/2024	CHULBULI PANDA RAKESH RANJAN PADHI	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
233	D-MATA/42357/2024	PRAVATI MISHRA LIP SARANI DASH @ LIPSHARANEE DASH	OM SWARUP	//	
		VS	VS	0	
234	D-MATA/42397/2024	SUBRAT KUMAR DASH PRAGYAN APARAJITA MOHANTY	HEMANTA KUMAR RATSINGH	//	
		VS	VS	0	
235	D-MATA/42462/2024	SIBAJEE MOHANTY KULAMANI DIGAL	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
236	D-RSA/42243/2024	MAMATA DIGAL JAGURAI KOLHA @ PURTI	LAXMAN PRADHAN	//	
		VS	VS	0	
237	D-RSA/42383/2024	LAXMI PURTY JAMUNA DEVI	BIKRAM KESHARI MOHANTY	//	
		VS	VS	0	
238	D-RSA/42384/2024	SECRETARY, SARASWATI SISHU MANDIR, KALAHANDI CHITTARANJAN PRADHAN	SANATAN DAS	//	
		VS	VS	0	

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239	D-RSA/42449/2024	BHAWANI SHANKAR PRADHAN NALANI @ NALINI NAIK VS	TUSAR KUMAR MISHRA VS	// // 0	
240	D-RVWPET/42345/2024	BALI MAHAKUD ABHIMANYU NAIK VS	RAJENDRA KUMAR MUND VS	// // 0	AOD20230000184C202400007
241	D-RVWPET/42409/2024	STATE OF ODISHA RADHASHYAM BISWAL VS	SURYAKANTA DASH VS	// // 0	
242	D-SAO/42385/2024	STATE OF ODISHA UDDHABA RANA VS	PRATYUSHA NAIDU VS	// // 0	
243	D-TRP(C)/42176/2024	STATE OF ODISHA ANITA RANA VS	ARIJEET MISHRA VS	// // 0	
244	D-TRP(C)/42217/2024	JIBAN SANGRAM RANA SNEHALATA NAYAK VS	ASHOK KUMAR PRADHAN VS	// // 0	
245	D-TRP(C)/42226/2024	SURYAMANI NAYAK SUSHREE SAUBHAGYANANDINI VS	DURGA PRASAD SWAIN VS	// // 0	
246	D-TRP(C)/42330/2024	SURESH KUMAR PRUSTY KRISHNA PRIYA BARAL VS	PRABIR KUMAR RAY VS	// // 0	
247	D-WA/42263/2024	SANJIB KUMAR BHATTA BHAGIRATHI KANTA VS	PRASANT KISHORE RAY VS	// // 0	
248	D-WA/42283/2024	UNION OF INDIA GANESH CHANDRA PATRA VS	PRASANTA KUMAR MISHRA VS	// // 0	
249	D-WA/42340/2024	STATE OF ORISSA DR.JAGANNATH KUANR VS	ANJAN KUMAR BISWAL VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WA/42352/2024	ANITA TRIPATHY VS SAROJ KUMAR MOHAPATRA	SAROJA KANTA SAMAL VS	// 0 //	
251	D-WA/42378/2024	DHANESWAR PATRA VS SUB COLLECTOR, BBSR	MANASH RANJAN NAYAK VS	// 0 //	
252	D-WA/42426/2024	PRAFULLA KU SARANGI VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //	
253	D-WP(C)/42139/2024	SARBESWAR SETHI VS MANASRANJAN SETHI	UMA CHARAN MISHRA VS	// 0 //	
254	D-WP(C)/42140/2024	BHAKTA RAM PUROHIT VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400056
255	D-WP(C)/42141/2024 WP(C)/24765/2024	LALIT MOHAN MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
256	D-WP(C)/42142/2024	RAM KUMAR SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400055
257	D-WP(C)/42144/2024	GOURI SANKAR SAHU VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
258	D-WP(C)/42145/2024 WP(C)/24696/2024	SUSHAMA MEHER VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
259	D-WP(C)/42146/2024	BIMAL SWAIN VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
260	D-WP(C)/42147/2024	SANYASI DAS VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, KHORDHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
261	D-WP(C)/42148/2024	CHIRANJIBI BEHERA	SHAKTI DATTA TRIPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/42149/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR TRILOCHAN SAHU	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
263	D-WP(C)/42150/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA LILIMITA PANIGRAHY	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
264	D-WP(C)/42151/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, KHORDHA GOKUL RANJAN SATAPATHY	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
265	D-WP(C)/42152/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA DHOPA GOUDA	SANDIPANI NAYAK	//	
		VS	VS	()	
266	D-WP(C)/42154/2024	STATE OF ODISHA SAGAR BHOI	ER DEBASHISHA HOTA	//	AOR20220001293C202400029
		VS	VS	()	
267	D-WP(C)/42155/2024	STATE OF ODISHA DEBABRATA BARIK	DEEPAK KUMAR PANI	//	AOR20220004106C202400020
		VS	VS	()	
268	D-WP(C)/42156/2024	STATE OF ODISHA NIRUTTAR SAHU	SAROJ KUMAR PATI	//	AOR20220004653C202400007
		VS	VS	()	
269	D-WP(C)/42157/2024	STATE OF ODISHA PADMANAVA PATRA	LALITENDU MOHAPATRA	//	AOD20230000595C202400003
		VS	VS	()	
270	D-WP(C)/42159/2024	SNEHALATA PATRA @ BISOI P. HARINATH RAO	ANIL KUMAR DAS	//	
		VS	VS	()	
271	D-WP(C)/42160/2024	STATE OF ODISHA CHITRASEN KECHHU	ANIL KUMAR DAS	//	
		VS	VS	()	
272	D-WP(C)/42161/2024	STATE OF ODISHA URMILA ROUT	KIRTAN DANG	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/42162/2024	STATE OF ODISHA UMA MAHESWAR PATNAIK VS	ANIL KUMAR DAS VS	// // 0	
274	D-WP(C)/42164/2024	STATE OF ODISHA NIRAKAR MAHANTA VS	TUSAR KANTA MAHANTA VS	// // 0	
275	D-WP(C)/42165/2024	STATE OF ORISSA SADHU CHANDRA @ CHARAN TURUK VS	BRAJA KISHOR PANDA VS	// // 0	
276	D-WP(C)/42167/2024	STATE OF ODISHA MANO KHORA VS	BRAJA KISHOR PANDA VS	// // 0	
277	D-WP(C)/42168/2024	STATE OF ODISHA BASUDEV MAHAKUDO VS	BRAJA KISHOR PANDA VS	// // 0	
278	D-WP(C)/42171/2024	STATE OF ODISHA SARADHANJALI PANIGRAHI VS	ASHOK KUMAR DAS VS	// // 0	
279	D-WP(C)/42173/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR SARADHANJALI PANIGRAHI VS	ASHOK KUMAR DAS VS	// // 0	
280	D-WP(C)/42175/2024 WP(C)/24773/2024	BABA KAMELESWAR SHG, BHADRAK VS THE COLLECTOR, BHADRAK	SRIKAR KUMAR RATH VS	// // 0	
281	D-WP(C)/42177/2024	KISHORE CHANDRA MOHANTY VS	NEELAKANTHA PANDA VS	// // 0	
282	D-WP(C)/42178/2024	STATE OF ODISHA BAKUL KUMAR MISHRA VS	RAJJEET ROY VS	// // 0	
283	D-WP(C)/42180/2024	STATE OF ODISHA PRIYANANDA SAMANTARAY VS	GOPABANDHU DASH VS	// // 0	
		THE CHAIRPERSON, DEBTS RECOVERY APPELLATE TRIBUNAL, KOLKATA		//	

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284	D-WP(C)/42185/2024	JASODA BISWAS VS THE COMMISSIONER CUM PRINCIPAL SECY, CO-OPERATION DEPT, GOVT OF ODISHA	GOPABANDHU DASH VS	// ()	
285	D-WP(C)/42186/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// ()	
286	D-WP(C)/42187/2024	PUSPANJALI MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// ()	
287	D-WP(C)/42189/2024	BRAHMANANDA SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// ()	
288	D-WP(C)/42191/2024	BASANTA BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()	
289	D-WP(C)/42192/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// ()	
290	D-WP(C)/42193/2024 WP(C)/24766/2024	BASANTA KUMAR SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
291	D-WP(C)/42194/2024	BRIJESH KUMAR NAYAK VS UNION OF INDIA	HIMANSU SEKHAR SAHU VS	// ()	
292	D-WP(C)/42195/2024	SANJIB KUMAR PRADHAN VS A.O., PNB, SAMBALPUR	ABHILASH MISHRA VS	// ()	
293	D-WP(C)/42196/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// ()	
294	D-WP(C)/42198/2024	PRATAP CHANDRA ROUT VS R.T.A, ANGUL	KHIROD CHANDRA MAJHI VS	// ()	
295	D-WP(C)/42199/2024	SHRINIBASH PARIDA	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/42202/2024	ASHWINI KUMAR BIDYADHAR	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O.BARBIL		//	
297	D-WP(C)/42203/2024	SK. AYUB @ SK. AYUBHUSSAIN	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK		//	
298	D-WP(C)/42204/2024	BIPIN BIHARI SAMAL	SIDHESWAR MALLIK	//	
	WP(C)/24768/2024	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/42206/2024	JANAKALYANA PARISADA, MAYURBHANJ	JAGAJIT PANDA	//	
	WP(C)/24756/2024	VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/42207/2024	RUPESWAR TANDI	SIDHARTHA DAS	//	
		VS	VS	()	
		COLLECTOR, BARGARH		//	
301	D-WP(C)/42208/2024	PADMABATI PARIDA	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/42210/2024	SK. AYUB @ SK. AYUBHUSSAIN	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK		//	
303	D-WP(C)/42211/2024	NARENDRANATH MOHANTY	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	()	
		UNION OF INDIA		//	
304	D-WP(C)/42213/2024	SK. AYUB @ SK. AYUBHUSSAIN	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK		//	
305	D-WP(C)/42214/2024	MANASI ROUT	MANAS PATI	//	AOR20220001535C202400095
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/42215/2024	PARSHURAM DEY	MANAS PATI	//	AOR20220001535C202400093
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/42216/2024	STATE OF ODISHA DEVI PRASAD MOHAPATRA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400029
308	D-WP(C)/42218/2024	STATE OF ODISHA PARSURAM JENA VS	MANAS PATI VS	// // ()	AOR20220001535C202400094
309	D-WP(C)/42219/2024	STATE OF ODISHA THE BRANCH MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD, RAYAGADA VS	SANJIB MOHANTY VS	// // ()	
310	D-WP(C)/42220/2024	STATE OF ODISHA BRAHMA KUMARI NEELAM SK. AYUB @ SK. AYUBHUSSAIN VS	NIRANJAN SINGH (1) VS	// // ()	
311	D-WP(C)/42221/2024	ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK DR.SAILESH KUMAR DHAL VS	KRISHNA CHANDRA SAHU VS	// // ()	
312	D-WP(C)/42223/2024	STATE OF ODISHA BRUNDABAN CHOUDHURY VS	MANAS PATI VS	// // ()	AOR20220001535C202400097
313	D-WP(C)/42224/2024	SECY, SCHOOL AND MASS EDUCATION, ODISHA CHITTARANJAN PRADHAN VS	PURNA CHANDRA MISHRA VS	// // ()	
314	D-WP(C)/42225/2024	STATE OF ODISHA SANTOSH KUMAR PATTANAİK VS	KRISHNA CHANDRA SAHU VS	// // ()	
315	D-WP(C)/42228/2024	STATE OF ODISHA RABINDRA KUMAR PAIKRAY VS	MANAS PATI VS	// // ()	AOR20220001535C202400096
316	D-WP(C)/42230/2024	STATE OF ODISHA DEEPAK KUMAR SAMAL VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400055
317	D-WP(C)/42231/2024	STATE OF ODISHA MANASI ROUT VS	MANAS PATI VS	// // ()	AOR20220001535C202400098
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/42232/2024	SUDHIR DEBANATH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
319	D-WP(C)/42234/2024	PINTU MANNA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
320	D-WP(C)/42235/2024	M/S BHAGABATI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
321	D-WP(C)/42237/2024	DR. RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
322	D-WP(C)/42239/2024	KIADEI SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
323	D-WP(C)/42240/2024	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
324	D-WP(C)/42241/2024	M/S GANGARAM TAPU BHAI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
325	D-WP(C)/42242/2024	RAMACHANDRA MANDI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
326	D-WP(C)/42244/2024	UMAKANTI SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
327	D-WP(C)/42246/2024	M/S LAXMI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
328	D-WP(C)/42247/2024	SATYAJIT KAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
329	D-WP(C)/42248/2024	MANINI SWAIN	DEEPALI MAHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/42249/2024	LAXMIKANTA NAYAK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/42250/2024	KUNTALA KUMARI DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/42251/2024	RAJ KISHORE PADHY	SANDHYARANI PANI	//	AOR20230000010C202400113
		VS	VS	0	
		THE COMMISSIONER CUM SECY, DEPTT. OF HIGHER EDU, ODISHA.		//	
333	D-WP(C)/42252/2024	RATNAKAR DAS	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/42253/2024	PRASANTA KUMAR PRADHAN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/42257/2024	CHANDRAMANI ROUT	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/42258/2024	SURYAKANTA DEBANTH	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/42259/2024	PUSPALATA ROUT	GOURAV KUMAR ROY CHOUDHURY	//	
		VS	VS	0	
		THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR		//	
338	D-WP(C)/42260/2024	SHRUTILIPI MOHAPATRA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/42261/2024	PRADEEP KUMAR MAITY	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/42262/2024	PURNA CHANDRA SINHA	PRASANNA KUMAR NAYAK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/42264/2024	STATE OF ODISHA KARTIKA ORAM VS	MANORANJAN PADHI VS	// // 0	
342	D-WP(C)/42265/2024	STATE OF ODISHA ABHAYA KUMAR SAHOO @ AKHAYA VS	SAROJ KUMAR DASH VS	// // 0	
343	D-WP(C)/42266/2024	STATE OF ODISHA BALARAM KALET VS	MANORANJAN PADHI VS	// // 0	
344	D-WP(C)/42268/2024	STATE OF ODISHA NIRAD KUMAR SAHOO VS	SATYABRATA MOHANTY VS	// // 0	
345	D-WP(C)/42269/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR GANGADHAR JENA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
346	D-WP(C)/42270/2024 WP(C)/24777/2024	STATE OF ODISHA NAMITA PRADHAN VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
347	D-WP(C)/42271/2024	ENFORCEMENT DIRECTORATE, DEPARTMENT OF REVENUE MINISTRY OF FINANCE, GOVT/OF INDIA, NEW DELHI M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD VS	BBSR ABHIRAM KISHORE MISHRA VS	// // 0	
348	D-WP(C)/42272/2024	THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, JOINT LABOUR COMNR, BBSR BHALU BEHERA VS	SHRADHANJALI SAHOO VS	// // 0	
349	D-WP(C)/42273/2024	STATE OF ODISHA SURAJ SEKHAR MISHRA VS	BHOJARAJ SETH VS	// // 0	
350	D-WP(C)/42274/2024	STATE OF ODISHA ROHITA BHUTIA VS	SUBASH CH PANI VS	// // 0	
351	D-WP(C)/42275/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	KARUNAKAR RATH VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/42276/2024	M/S. DILIP KUMAR MOHANTY, KHORDHA VS COMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
353	D-WP(C)/42277/2024	UDAYANATH MISHRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
354	D-WP(C)/42281/2024	M/S. DILIP KUMAR MOHANTY, KHORDHA VS COMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
355	D-WP(C)/42282/2024	NIHAR RANJAN SWAIN VS CUTTACK CENTRAL CO-OPERATIVE BANK, LTD	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
356	D-WP(C)/42284/2024	PRASANTA KUMAR CHATTERJEE, CUTTACK VS CANARA BANK, CHANDI CHHAK BRANCH, CUTTACK	SUSANTA KUMAR DASH VS	// 0 //	
357	D-WP(C)/42285/2024 WP(C)/24778/2024	KAMAKHYA PRASAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
358	D-WP(C)/42286/2024	PRAMOD KUMAR PADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
359	D-WP(C)/42289/2024 WP(C)/24779/2024	ASHANANDA GARADA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
360	D-WP(C)/42290/2024	MAHADEV MUNDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
361	D-WP(C)/42291/2024	SUCHARITA MENDALY VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
362	D-WP(C)/42292/2024	ALOK KUMAR BHUTIA VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// 0 //	
363	D-WP(C)/42293/2024	NAJMA BIBI	UNMESH CHANDRA JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/42294/2024	UKIA MAJHI	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
365	D-WP(C)/42295/2024	PURNA CHANDRA KAR	BASUDEV PUJARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/42297/2024	KABITARANI KAR	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/42298/2024	BHARATEE MAHANAND	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/42299/2024	GOLAPALLI AMALU@G.AMALU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/42300/2024	MAMI PANI	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/42301/2024	MANORANJAN BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/42302/2024	GHANASHYAM JENA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/42303/2024	MURALI KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/42304/2024	MANJUSHREE MAHARANA	SANDHYARANI PANI	//	AOR20230000010C202400117
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/42305/2024	BASANTA KUMAR PANDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/42306/2024	STATE OF ORISSA PRIYADARSINI PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
376	D-WP(C)/42308/2024	STATE OF ODISHA SIBARAM SAHOO VS	TRILOCHAN NANDA VS	// // 0	
377	D-WP(C)/42310/2024	MADHUPRIYA SASMAL @ SAHOO HEMANTA SIAL VS	DHARMENDRA SETHY VS	// // 0	
378	D-WP(C)/42311/2024	STATE OF ODISHA NAKU RAMUDU @ N.RAMUDU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
379	D-WP(C)/42312/2024	STATE OF ODISHA SATYANARAYAN BOHIDAR VS	PRATYUSHA NAIDU VS	// // 0	
380	D-WP(C)/42314/2024	STATE OF ODISHA SUSANTA PANDA VS	AMITAV TRIPATHY VS	// // 0	
381	D-WP(C)/42316/2024	UNION OF INDIA ANIL KUMAR PATRA VS	AKHYAYA KUMAR MISRA VS	// // 0	
382	D-WP(C)/42317/2024	UNION OF INDIA NARENDRA KUMAR NAYAK VS	BAIDHAR SAHOO VS	// // 0	
383	D-WP(C)/42319/2024	REGISTRAR COOPERATIVE SOCIETIES, KHORDHA SUBODH CHANDRA DAS VS	SAMEER KUMAR DAS VS	// // 0	
384	D-WP(C)/42321/2024	ODISHA GRAMYA BANK SURYAKANTA PARIDA VS	GYANA RANJAN SETHI VS	// // 0	
385	D-WP(C)/42323/2024	STATE OF ODISHA JANAKI RAY BAGEL VS	ANUPAM DASH VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/42325/2024	KALAPANA PANDA VS	ASHOK KUMAR DAS VS	// ()	
387	D-WP(C)/42326/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANJIBANI RAHA	SANTOSH KUMAR MITTAL, NEW DELHI VS	// ()	
388	D-WP(C)/42327/2024	MRINAL KAUSHIK VS	SAMPAD KUMAR SUBUDHI VS	// ()	
389	D-WP(C)/42328/2024	HEMA PRADHAN VS	SIBA PRASAD PATRA VS	// ()	
390	D-WP(C)/42329/2024	BHIMASEN BEHERA VS	JUGALA KISHORE PANDA VS	// ()	
391	D-WP(C)/42332/2024	DEEPAK KUMAR PARIDA VS	PRAKASH CHOUDHURY VS	// ()	
392	D-WP(C)/42333/2024	NIRANJAN BEHERA VS	AJAYA KUMAR MOHARANA VS	// ()	
393	D-WP(C)/42334/2024	PRADEEP @ PRADIP KUMAR CHANDRAKAR VS	SUSHANTA KUMAR JOSHI VS	// ()	
394	D-WP(C)/42335/2024	TARINI @ TARINI CHARAN BEHERA VS	JUGALA KISHORE PANDA VS	// ()	
395	D-WP(C)/42336/2024	SWETA CHANDRA TRIPATHY VS	JAYADEBA BEHERA VS	// ()	
396	D-WP(C)/42338/2024	LAXMI NARAYAN MOHARANA VS	PRAKASH CHOUDHURY VS	// ()	
397	D-WP(C)/42341/2024	CHITRASEN PARIDA	JAJATI KISHORE MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/42342/2024	GOPINATH SAHU	JUGALA KISHORE PANDA	//	
		VS	VS	0	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI		//	
399	D-WP(C)/42343/2024	SUBASINI NAYAK	JAYADEBA BEHERA	//	
		VS	VS	0	
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, NAYAGARH		//	
400	D-WP(C)/42344/2024	PRAMOD KUMAR MOHANTY	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/42349/2024	SANTOSH KUMAR PARIDA	SRIDHAR RATH	//	
	WP(C)/24772/2024	VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/42353/2024	KAILASH CHANDRA NAYAK	PRABIR KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/42354/2024	SK.MUKTAR	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/42356/2024	SK.SALIM	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/42358/2024	SUBHAM KUMAR PANDA	ASISH KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/42359/2024	PAMI BEHERA @ BHOI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		COMMISSIONER CUM SECRETARY TO THE GOVT DEPT OF WOMEN AND CHILD DEPT, BBSR		//	
407	D-WP(C)/42360/2024	SNEHALATA ROUT	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/42361/2024	GOLAKA SAHOO	SUBHA KUMAR MISHRA	//	
		VS	VS	0	

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409	D-WP(C)/42362/2024	STATE OF ORISSA UMESH KUMAR ROUT RAY VS	NIRANJAN LENKA VS	// // ()	
410	D-WP(C)/42363/2024	STATE OF ODISHA SANJUKTA MADHUAL VS	PRAKASH CHOUDHURY VS	// // ()	
411	D-WP(C)/42365/2024	STATE OF ODISHA JAYANTI MAHABHOI VS	PRASANNA KUMAR DASH VS	// // ()	
412	D-WP(C)/42366/2024	STATE OF ODISHA PRAJIT KUMAR BHOJ VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400059
413	D-WP(C)/42367/2024	STATE OF ODISHA RASHMI RANJAN ROUT VS	SIDHARTHA MISHRA VS	// // ()	
414	D-WP(C)/42369/2024	STATE OF ODISHA SISINTI KRISHNA VENI VS	UMA CHARAN MISHRA VS	// // ()	
415	D-WP(C)/42371/2024	THE ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BERHAMPUR RASHMI RANJAN ROUT VS	SIDHARTHA MISHRA VS	// // ()	
416	D-WP(C)/42372/2024	STATE OF ODISHA AMAR KUMAR PARIDA VS	PRAKASH CHOUDHURY VS	// // ()	
417	D-WP(C)/42374/2024	STATE OF ODISHA RASHMI RANJAN ROUT VS	SIDHARTHA MISHRA VS	// // ()	
418	D-WP(C)/42376/2024	STATE OF ODISHA SUKANTA KUMAR JENA VS	PRAKASH CHOUDHURY VS	// // ()	
419	D-WP(C)/42377/2024	STATE OF ODISHA SRI JAGANNATH TRAINING CENTER, NAYAGARD VS	ARUPANANDA GOSWAMY VS	// // ()	
		STATE OF ODISHA		//	

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420	D-WP(C)/42379/2024	ACHYUTA KUMAR DASH VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //	
421	D-WP(C)/42381/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
422	D-WP(C)/42382/2024	ARYABHATT INSTITUTE OF MEDICAL SCIENCE, JHANSUPUR VS STATE OF ODISHA	ANUSUPANDA GOSWAMY VS	// 0 //	
423	D-WP(C)/42386/2024	PRANAYA KUMAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
424	D-WP(C)/42387/2024	HEMDAR HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
425	D-WP(C)/42389/2024	KULAMANI BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
426	D-WP(C)/42390/2024	DR.JYOTI RANJAN NAYAK VS PRESIDENT SIKSHA O ANUSANDHAN	ASHWINI KUMAR DAS VS	// 0 //	
427	D-WP(C)/42391/2024	JADUNATH HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
428	D-WP(C)/42392/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
429	D-WP(C)/42393/2024	BUDEI @ BUDU MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
430	D-WP(C)/42394/2024	PRAKASH CHANDRA DALUA VS STATE OF ORISSA	BHARAT BHUSAN ROURTRAY VS	// 0 //	
431	D-WP(C)/42396/2024	MADHUSMITA DAS	TAPAN KUMAR KAMILA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/42399/2024	PREMALATA MAHANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/42400/2024	BASANTA KUMAR MAHANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/42401/2024	CHIEF GENERAL MANAGER, ODISHA CIRCLE, BHARAT KANSHEERAM LIMITED, BBSR	PRASANTHA MOHANTY	//	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMNR, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR		//	
435	D-WP(C)/42403/2024	M/S. PANCHALANGIA FOODS, SONEPUR	SIDHESWAR MALLIK	//	
		VS	VS	()	
		ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR		//	
436	D-WP(C)/42406/2024	PHULAMANI MARANDI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/42410/2024	KAMESWAR TUDU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/42411/2024	RAJ KUMAR PATRA	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/42413/2024	DILIP GOUD	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/42414/2024	RAMACHANDRA MOHANTY	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		UNION OF INDIA		//	
441	D-WP(C)/42415/2024	KIRTY CHANDRA BAG	SUKANTA KUMAR DALAI	//	AOD20240000306C202400063
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/42416/2024	INDIRA DAS	SURESH CHANDRA PRADHAN	//	AOR20220003509C202400033
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/42417/2024	STATE OF ODISHA PRASANTA KUMAR ROUT RAY VS	BIKRAM CHANDRA GHADEI VS	// // ()	
444	D-WP(C)/42418/2024	STATE OF ODISHA RAJ KUMAR PATRA VS	GYANENDRA CHANDRA SWAIN VS	// // ()	
445	D-WP(C)/42419/2024	STATE OF ODISHA MAMATA PATTJOSHI VS	AKASH KUMAR PATTAJOSHI VS	// // ()	AOR20220001834C202400051
446	D-WP(C)/42420/2024	STATE OF ODISHA SATYAPIR SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400060
447	D-WP(C)/42421/2024	STATE OF ODISHA RAMAKANTA SAMAL VS	NIHAL RATH VS	// // ()	
448	D-WP(C)/42423/2024	STATE OF ODISHA SEEMASMITI PATTJOSHI VS	AKASH KUMAR PATTAJOSHI VS	// // ()	AOR20220001834C202400052
449	D-WP(C)/42424/2024	STATE OF ODISHA PARBATI PUJARI VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400061
450	D-WP(C)/42425/2024	STATE OF ODISHA SAROJINI MURMU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
451	D-WP(C)/42427/2024	STATE OF ODISHA S ASHUTOSH VS	MD. GOLAM MADANI VS	// // ()	
452	D-WP(C)/42428/2024	STATE OF ODISHA BHAGABAN CHANDRA HEMBRAM VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
453	D-WP(C)/42429/2024	STATE OF ODISHA JALADHAR HEMBRAM VS STATE OF ODISHA	NIHAL RATH VS	// // ()	

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454	D-WP(C)/42431/2024	RAM KISHORE BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
455	D-WP(C)/42432/2024	RABINDRA NATH SINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
456	D-WP(C)/42433/2024	IFTEKHAR HUSSAIN SHEIKH VS UNION OF INDIA	SEKH ZAKIR HUSSAIN VS	// 0 //	
457	D-WP(C)/42434/2024	SUBASH KUMAR KANDI VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //	
458	D-WP(C)/42436/2024	BIMALINI BHARATI VS AO, BANK OF BARODA, BHADRAK	RAJ KISHORE SWAIN VS	// 0 //	
459	D-WP(C)/42437/2024	JYOSTNA RANI MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
460	D-WP(C)/42438/2024	ANUPAMA PATRA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
461	D-WP(C)/42439/2024	KRUSHNA CHANDRA BARAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
462	D-WP(C)/42440/2024	SOUDAMINI SINGH VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //	
463	D-WP(C)/42441/2024	MINATI MOHANTY VS STATE OF ODISHA	AMLAN MISHRA VS	// 0 //	
464	D-WP(C)/42442/2024	TRUPTIMAYEE PATTANAIAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
465	D-WP(C)/42443/2024	MANJULA DIGAL	MANAS RANJAN PRADHAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/42444/2024	DEBAR TANDI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/42445/2024	ABHIMANYU JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202400062
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/42446/2024	DUSMANTA NAIK	SANJIB RAY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
469	D-WP(C)/42447/2024	PAPUN DASH	MADAN MOHAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/42450/2024	RABINARAYAN ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/42451/2024	CHANDRA KUMAR BEHERA	JAGABANDHU SAHU	//	
		VS	VS	()	
		STATE OF ORISSA		//	
472	D-WP(C)/42452/2024	SUDARSAN BISOI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/42453/2024	ISHWAR KALET	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/42454/2024	JAYAPRAKASH BEHURIA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/42455/2024	SANATAN BEHERA	PRADOSH KUMAR DAS	//	
		VS	VS	()	
		DCB BANK LTD., CHANDRASEKHARPUR BRANCH, BBSR		//	
476	D-WP(C)/42456/2024	BIJU SHRAMKIKA SAMUKHYA,	LALIT KUMAR MAHARANA	//	
		VS	VS	()	

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477	D-WP(C)/42457/2024	STATE OF ODISHA SASMITA NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// // 0	
478	D-WP(C)/42458/2024	STATE OF ODISHA PUSPANJALI SENAPATI VS	SATYABRATA MOHANTY (1) VS	// // 0	
479	D-WP(C)/42459/2024	STATE OF ODISHA NABIN CHANDRA PADHI VS	BIDYADHAR PRADHAN VS	// // 0	
480	D-WP(C)/42460/2024	STATE OF ODISHA DR. MADHUSMITA DAS VS	SANDEEP RATH VS	// // 0	
481	D-WP(C)/42461/2024	STATE OF ODISHA GYANARANJAN DASH VS	ANUP UDAYA SENAPATI VS	// // 0	
482	D-WP(C)/42463/2024	STATE OF ODISHA M.C.GOURANGA SAHANI U.P.(M.E)SCHOOL, BHADRAKALAHENDRA KUMAR SAHOO VS	VS	// // 0	
483	D-WP(C)/42464/2024	STATE OF ODISHA SAROJINEE SAHOO VS TAHASILDAR, BHUBANESWAR	SUBRATA MISHRA VS	// // 0	
484	D-WP(C)/42465/2024	STATE OF ODISHA BAIKUNTHA SAHU VS	NIROD KUMAR SAHU VS	// // 0	
485	D-WP(C)/42466/2024	ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA, SAMBALPUR AJIT KUMAR PATRO VS	CHITTA RANJAN PATNAIK VS	// // 0	
486	D-WP(C)/42467/2024	STATE OF ODISHA TARINI INSTITUTE OF ENGINEERING, TECHNOLOGY AND MANAGEMENT, KENDRAPARA VS	SANDAN KUMAR BANSAL VS	// // 0	
487	D-WP(C)/42468/2024	STATE OF ODISHA CHINMAYEE BEHERA VS SUJATA MALLICK	GOPAL PRASAD JENA VS	// // 0	

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488	D-WP(C)/42469/2024	HAREN KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
489	D-WP(C)/42470/2024	PRADIP KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
490	D-WP(C)/42471/2024	SATAKOSIA ABHAYARANYA AND PRAJA SURAKSHITUSAR KUMAR MISHRA VS GOVT OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
491	D-WP(C)/42472/2024	URBASI GHATAL VS THE ADDL. SUB-COLLECTOR (SETTLEMENT), PHULBANI, KANDHAMAL	TUSAR KUMAR MISHRA VS	// 0 //	
492	D-WP(C)/42473/2024	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
493	D-WP(C)/42474/2024	SUMANTA KUMAR RAUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
494	D-WP(C)/42475/2024	PRATIMA MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
495	D-WP(C)/42476/2024	URBASI GHATAL VS THE ADDL. SUB-COLLECTOR (SETTLEMENT), PHULBANI, KANDHAMAL	TUSAR KUMAR MISHRA VS	// 0 //	
496	D-WP(C)/42477/2024	MUKESH AGRAWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
497	D-WP(C)/42478/2024	M/S.SUPER ROADWAYS, GANJAM VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
498	D-WP(C)/42479/2024	BENU DHAR ROUT VS THE COLLECTOR, KHURDA	SATYAPURNA PANDA VS	// 0 //	
499	D-WP(C)/42480/2024	SRIDHAR CHANDRA SAMAL	PREMANANDA MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/42481/2024	DHARMARAJ MOHAPATRA	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/42482/2024	JATINDRA KUMAR NANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/42483/2024	MANORANJAN BUDULA	PRAKASH CHANDRA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/42484/2024	CHITARANJAN SUBUDHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/42485/2024	RAMESH CHANDRA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/42486/2024	BHANJA KISHORE MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/42487/2024	SAROJ KUMAR BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/42488/2024	ANTARJYAMI NAIK	PRAKASH CHANDRA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WPCRL/29870/2024	BHAGABAN MALLIK	BYOMAKESH TRIPATHY	TUMUSINGA /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WPCRL/29896/2024	MAMATA PRADHAN	SASANKA SEKHAR PAIKRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/29721/2024	BEENAPANI SAMANTARAY@BINA SAMANTARA	BHARAT JALLI	BEGUNIA P.S. /258 /2024	AOD20240000581C202400030
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/29722/2024	STATE OF ODISHA PRAMODA SAMNTARAY@PRAMODA SAMNTARA VS	BHARAT JALLI VS	// BEGUNIA P.S. /258 /2024 ()	AOD20240000581C202400032
512	D-ABLAPL/29723/2024	STATE OF ODISHA PRABINA SAMANTRAY@NANDA SAMANTARA VS	BHARAT JALLI VS	// BEGUNIA P.S. /258 /2024 ()	AOD20240000581C202400034
513	D-ABLAPL/29725/2024	STATE OF ODISHA SATYABHAMA PATI VS	SATYAPADA SHARMA VS	// SECTOR-19 /129 /2024 ()	AOR20220000138C202400008
514	D-ABLAPL/29726/2024	STATE OF ODISHA SARMILA SINGH VS	DR. SUSANT KUMAR KANUNGO VS	// JAGATSINGPUR /826 /2024 ()	
515	D-ABLAPL/29731/2024	STATE OF ODISHA CHAITANYA BEHERA VS	BHARAT JALLI VS	// JANKIA P.S. /340 /2024 ()	AOD20240000581C202400031
516	D-ABLAPL/29733/2024	STATE OF ODISHA ABHIRAM GOUDA @ ABHI VS	SANDHYARANI PANI VS	// BERHAMPUR SADAR /57 /2024 ()	AOR20230000010C202400112
517	D-ABLAPL/29736/2024	STATE OF ODISHA BANITA SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /751 /2024 ()	
518	D-ABLAPL/29738/2024	STATE OF ODISHA NAMITA MANDAL VS	BYOMAKESH TRIPATHY VS	// UMERKOTE /347 /2024 ()	
519	D-ABLAPL/29741/2024	STATE OF ODISHA NITISH KUMAR CHANDAN VS	BYOMAKESH TRIPATHY VS	// //0 ()	
520	D-ABLAPL/29742/2024	STATE OF ODISHA LAXMIPRIYA JENA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
521	D-ABLAPL/29747/2024	STATE OF ODISHA CHAITAN MARNDI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// KULIANA /118 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/29748/2024	SANKAR PRADHAN @ RANJAN KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CHANDANPUR /200 /2024 () //	
523	D-ABLAPL/29753/2024	CHITTARANJAN @ PAPU @ HIMANSHU SEKHAR BEHERA VS STATE OF ODISHA	BERESH KUMAR JENA VS	BERHAMPUR /78 /2024 () //	
524	D-ABLAPL/29758/2024	SARAT CHANDRA SAMAL @ SARAT SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	DHARMASALA /327 /2015 () //	
525	D-ABLAPL/29760/2024	PINTUN SWAIN @ PINTU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BADAMBADI /301 /2024 () //	
526	D-ABLAPL/29764/2024	MANGULU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /776 /2024 () //	
527	D-ABLAPL/29769/2024	NARAYANA BANCHHOR VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /359 /2024 () //	
528	D-ABLAPL/29773/2024	SANKAR @ SANGRAM ROUT VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /396 /2024 () //	
529	D-ABLAPL/29778/2024	NARAYANA PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
530	D-ABLAPL/29780/2024	UTTAM CHANDRA ROUT VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KENDRAPARA SADAR /522 /2024 () //	
531	D-ABLAPL/29782/2024	KISHOR KUMAR PRADHAN@KESU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /180 /2024 () //	AOR20220001558C202400149
532	D-ABLAPL/29783/2024	SHAMASAN DIGAL VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BHARATPUR PS /94 /2024 () //	
533	D-ABLAPL/29784/2024	BIMAL PANDEY	BIBHUTI RANJAN MOHANTY	BOUDH /342 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/29786/2024	STATE OF ODISHA KEDAR KUMAR DAS @ DASH	BHUBANESWAR DASH	TIRTOL /446 /2024	
		VS	VS	()	
535	D-ABLAPL/29788/2024	STATE OF ODISHA SUBRAT MALLICK	CHANDAN SAMANTARAY	VIGILANCE PS (BERHAMPUR) /7 /2024	
		VS	VS	()	
536	D-ABLAPL/29790/2024	STATE OF ODISHA NIHARANJAN SAMAL	MANORANJAN PADHI	DASARATHPUR /46 /2024	
		VS	VS	()	
537	D-ABLAPL/29791/2024	STATE OF ODISHA SARTHAK PARIJA	GOURAV MOHANTY	KHURDA MODEL /337 /2024	
		VS	VS	()	
538	D-ABLAPL/29794/2024	STATE OF ODISHA RAJESH BEHERA	ABHAS MOHANTY	GURUDIJHATIA /165 /2024	
		VS	VS	()	
539	D-ABLAPL/29798/2024	STATE OF ODISHA AVIJIT SENAPATI	DEBASIS SAHOO	NANDIPADA /265 /2024	
		VS	VS	()	
540	D-ABLAPL/29800/2024	STATE OF ODISHA SUJIT JENA @ SUJIT KUMAR JENA	SUSHANTA HARICHANDAN	MADHUPATNA /251 /2024	
		VS	VS	()	
541	D-ABLAPL/29802/2024	STATE OF ODISHA RABI ROHIDAS @ RABINDRA ROHIDAS	SIDHARTHA MISHRA	BADMAL /282 /2024	
		VS	VS	()	
542	D-ABLAPL/29803/2024	STATE OF ODISHA SK. AJAHARUDDIN	DEBASIS SAHOO	NANDIPADA /235 /2024	
		VS	VS	()	
543	D-ABLAPL/29805/2024	STATE OF ODISHA ZISHAN ANWAR	BIJAY JENA	KANTAMAL /117 /2024	
		VS	VS	()	
544	D-ABLAPL/29813/2024	STATE OF ODISHA SUBASH THAMBA @ RINTU	KRUSHNA CHANDRA DASH	JARAPADA /181 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/29814/2024	STATE OF ODISHA MANAS PRUSTY @ MANAS RANJAN PRUSTY VS	BISWAJIT PASAYAT VS	// JAJPUR SADAR /255 /2024 ()	
546	D-ABLAPL/29817/2024	STATE OF ODISHA ASLESH NATH SHARMA @ MUNA NATH VS	BISWARANJAN DALAI VS	// KUJANGA /470 /2024 ()	
547	D-ABLAPL/29818/2024	STATE OF ODISHA NIBEDITA MOHANTY VS	ARADA JENA VS	// BHUBANESWAR VIGILANCE /16 /2024 ()	
548	D-ABLAPL/29821/2024	STATE OF ODISHA(VIG.) RAJESH PAUL VS	MANORANJAN DAS VS	// KHURDA MODEL /337 /2024 ()	
549	D-ABLAPL/29822/2024	STATE OF ODISHA GOPINATH NAIK VS	ABINASH PATTJOSHI VS	// DHARAMGARH /261 /2024 ()	
550	D-ABLAPL/29827/2024	STATE OF ODISHA AMAR KUMAR SWAIN VS	AJAYA KUMAR PRADHAN VS	// GOBINDAPUR /195 /2024 ()	
551	D-ABLAPL/29830/2024	STATE OF ODISHA BABUNI NAIK VS	RAJIB LOCHAN PATTNAIK VS	// MAIDALPUR /384 /2024 ()	
552	D-ABLAPL/29833/2024	STATE OF ODISHA PRAMOD NAYAK @PRAMOD KUMAR NAYAK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /184 /2024 ()	AOR20220001297C202400075
553	D-ABLAPL/29834/2024	STATE OF ODISHA PRATAP PRADHAN VS	BISWARANJAN DALAI VS	// NIALI /94 /2002 ()	
554	D-ABLAPL/29836/2024	STATE OF ODISHA NIRANJAN PANDA VS	BISWARANJAN DALAI VS	// BALIPATNA /399 /2024 ()	
555	D-ABLAPL/29837/2024	STATE OF ODISHA MITHUN MANSINGH VS	RAMDAS ACHARY VS	// JODAPADAR /195 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/29838/2024	BISWAS NAYAK @ BISWASHA BHUSAN NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 () //	
557	D-ABLAPL/29840/2024	RASMI RANJAN DAS VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /519 /2024 () //	
558	D-ABLAPL/29843/2024	BRUNDEBAN RAY VS STATE OF ODISHA	MANORANJAN DAS VS	/ /0 () //	
559	D-ABLAPL/29845/2024	MANU PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /158 /2024 () //	
560	D-ABLAPL/29850/2024	PABITRA SAHU VS STATE OF ODISHA	BIKASH SWAIN VS	KESINGA /310 /2024 () //	
561	D-ABLAPL/29852/2024	MITU KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /299 /2024 () //	
562	D-ABLAPL/29859/2024	BINAYA KUMAR SAHOO @ BINAYAK KUMAR SAHOO VS STATE OF ODISHA	CHAYANTI DAS VS	JAGATSINGPUR /942 /2024 () //	
563	D-ABLAPL/29861/2024	SUKDEV SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	EOW,BHUBANESWAR /22 /2023 () //	
564	D-ABLAPL/29862/2024	MUSI @ MURSIDA BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /149 /2023 () //	
565	D-ABLAPL/29864/2024	GUDU MEHAR @ PITAMBAR MEHER VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BARGARH /443 /2024 () //	
566	D-ABLAPL/29867/2024	BIMAL DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /117 /2024 () //	
567	D-ABLAPL/29868/2024	ABHISEK GHADEI @ BABUL	SAKTI PRASAD DAS	CAPITAL P.S. /643 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/29871/2024	STATE OF ODISHA DILLIP KUMAR JENA	BADAL KUMAR BEHERA	KHANTAPADA /223 /2024	AOR20220001087C202400079
		VS	VS	()	
569	D-ABLAPL/29872/2024	STATE OF ODISHA SARIYATULLAH KHAN	SAPAN KUMAR LENKA	//	
		VS	VS	/ /0	
570	D-ABLAPL/29873/2024	UNION OF INDIA (RAILWAY) DEV NAIK @JOHN DEV NAIK	PANCHANAN PANIGRAHI	KASHIPUR /174 /2024	AOD20240000001C202400298
		VS	VS	()	
571	D-ABLAPL/29875/2024	STATE OF ODISHA KANHU CHARAN DIGAL	AMITAV TRIPATHY	//	
		VS	VS	/ /0	
572	D-ABLAPL/29876/2024	STATE OF ODISHA TARA CHAND SRIBASH	JAGABANDHU SAHU	HEMGIR /313 /2024	
		VS	VS	()	
573	D-ABLAPL/29879/2024	STATE OF ODISHA SADASIVA NAYAK @ SADA NAYAK	AMITAV TRIPATHY	//	
		VS	VS	NAYAGARH SADAR /198 /2023	
574	D-ABLAPL/29881/2024	STATE OF ODISHA RATIKANTA PARHI @ PADHI	SABYASACHI MISHRA	MANCHESWAR P.S. /501 /2024	
		VS	VS	()	
575	D-ABLAPL/29883/2024	STATE OF ODISHA GIRIDHARI DEEP	SATYABRATA PANDA	//	
		VS	VS	/ /0	
576	D-ABLAPL/29886/2024	STATE OF ODISHA DHARMENDRA SAHU	SATYABRATA PANDA	GHANTAPADA /80 /2023	
		VS	VS	()	
577	D-ABLAPL/29887/2024	STATE OF ODISHA SIPUN BEHERA @ CHINMAYA KUMAR BEHERA	AMULYA RATNA PANDA	//	
		VS	VS	PHULBANI SADAR /181 /2024	
578	D-ABLAPL/29889/2024	STATE OF ODISHA JAGANNAT DAS @JAGA	KHUSBU PANIGRAHI	//	AOR20220002787C202400125
		VS	VS	()	

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FILING REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/29891/2024	STATE OF ODISHA PAPUNA BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /181 /2024 ()	
580	D-ABLAPL/29893/2024	STATE OF ODISHA LALTU SEIKH @LALTU SK VS	SAROJ KUMAR ROURAY VS	// PAPADAHANDI /115 /2024 ()	AOD20240000656C202400003
581	D-ABLAPL/29894/2024	STATE OF ODISHA SANGRAM KUMAR NAYAK VS	NITYANANDA BEHURIA VS	// DHAMNAGAR /365 /2024 ()	
582	D-ABLAPL/29898/2024	STATE OF ODISHA BISWANATH HARIJAN @ BISWANATA HARIJAN VS	SAROJ KUMAR ROURAY VS	// NABARANGAPUR TOWN /325 /2024 ()	AOD20240000656C202400004
583	D-ABLAPL/29899/2024	STATE OF ODISHA PRAFULLA BEHERA VS	SRIKANT MOHAPATRA VS	// MANGALPUR /281 /2024 ()	AOR20240000035C202400006
584	D-ABLAPL/29900/2024	STATE OF ODISHA YUDHISTIR PRADHAN @ BABAN PRADHAN VS	SEJAL NAYAK VS	// RAJKANIKA /288 /2024 ()	
585	D-ABLAPL/29902/2024	STATE OF ODISHA KUNJALATA PRADHAN VS	SEJAL NAYAK VS	// RAJKANIKA /288 /2024 ()	
586	D-ABLAPL/29910/2024	STATE OF ODISHA SUDAM MAHANAND VS	NIRAJ KUMAR SETHI VS	// BHEDEN /72 /2024 ()	
587	D-ABLAPL/29913/2024	STATE OF ODISHA RAMESH CHANDRA ROUT VS	PABITRA KUMAR NAYAK VS	// MATHILI /170 /2024 ()	
588	D-ABLAPL/29914/2024	STATE OF ODISHA NARAYAN @ DAYANIDHI SAHU VS	MANAS KUMAR CHAND VS	// / /0 ()	
589	D-ABLAPL/29916/2024	STATE OF ODISHA PRASANTA KUMAR ROURAY VS	BIKRAM CHANDRA GHADAI VS	// / /0 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/29920/2024	BISWARANJAN DHAL VS STATE OF ODISHA(VIG.)	ARADA JENA VS	BHUBANESWAR VIGILANCE /16 /2024 () //	
591	D-ABLAPL/29921/2024	MADHABA @ SIDHANTA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BOLAGARH P.S. /284 /2022 () //	
592	D-ABLAPL/29923/2024	GANESH MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
593	D-ABLAPL/29930/2024	RAJU NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /278 /2020 () //	
594	D-ABLAPL/29932/2024	DHUSASAN NAYAK @ DHUSA VS STATE OF ODISHA	SANJIT MISHRA VS	BHARATPUR PS /596 /2024 () //	
595	D-ABLAPL/29933/2024	BAISALINI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //	
596	D-ABLAPL/29937/2024	KISMATUN BIBI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /432 /2024 () //	AOR20220001087C202400080
597	D-ABLAPL/29938/2024	DILLIP GIRI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BHOGRAI /350 /2024 () //	AOR20220004152C202400049
598	D-ABLAPL/29942/2024	BALARAM HANSDAH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //	
599	D-ABLAPL/29944/2024	PUTUKU SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	CHAMPUA /200 /2024 () //	
600	D-ABLAPL/29945/2024	SAGARIKA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //	
601	D-ABLAPL/29946/2024	RAJESH BEHERA	LAXMIDHAR MAHAPATRA	GURUDIJHATIA /165 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/29948/2024	DHIREN MOHARANA	PRADEEP KUMAR KUNDU	PURIGHAT /33 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/29949/2024	DINAKRUSHNA MISHRA	MANAS KUMAR CHAND	S.P.(CID-CRL),CUTTACK /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/29950/2024	SALILAMAYEE SAHOO	MANAS KUMAR CHAND	S.P.(CID-CRL),CUTTACK /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/29954/2024	RABIN CHAND TAKRI	SUCHIT KUMAR NAYAK	KORAPUT TOWN /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/29955/2024	KAINA @ SURESH SETHI	BHABANI SANKAR MISHRA	MANGALPUR /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/29957/2024	INDRAJIT BEHERA	BHABANI SANKAR MISHRA	DASARATHPUR /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/29960/2024	KRUSHNA CHANDRA MOHAPATRA	BIDESHI KUMAR GHADEI	BALICHANDRAPUR /444 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/29962/2024	SAROJ PRADHAN	CHHABI BEHERA	BARANGA /102 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/29964/2024	TULU @ JUDHISTIRA SAHU	AKSHAYA KUMAR SAHOO	BARKOTE /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/29966/2024	BHARAT CHANDRA APAT	PRANAB KUMAR SAMANTRAY	RARUAN /183 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/29972/2024	HITALAR @ HITLAR ROUTRAY	SUVALAXMI DEVI	KANAS /211 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/29973/2024	STATE OF ODISHA JYOTSHNAMAYI PANI VS	BISHNU PRASAD PRADHAN VS	// BALIANTA P.S. /447 /2024 ()	
614	D-ABLAPL/29975/2024	STATE OF ODISHA KIRAN KUMAR PANIGRAHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /377 /2024 ()	
615	D-ABLAPL/29976/2024	STATE OF ODISHA RAJESH SHARMA VS	TUSAR KUMAR MISHRA VS	// BERHAMPUR TOWN /265 /2024 ()	
616	D-ABLAPL/29979/2024	STATE OF ODISHA ANUSAYA MAJHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /377 /2024 ()	
617	D-ABLAPL/29982/2024	STATE OF ODISHA PRAVAKAR PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	// BARAMBA /211 /2024 ()	
618	D-ABLAPL/29983/2024	STATE OF ODISHA SUSANTA SAHU VS	JNYANANANDA PANDA VS	// GOLAMUNDA /161 /2024 ()	
619	D-ABLAPL/29986/2024	STATE OF ODISHA NARESH BEHERA VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /597 /2024 ()	
620	D-ABLAPL/29988/2024	STATE OF ODISHA MIRA MISHRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
621	D-ABLAPL/29989/2024	STATE OF ODISHA GYANENDRA MISHRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
622	D-ABLAPL/29990/2024	STATE OF ODISHA JAGDISH PRASAD SHRINIVAS MISHRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
623	D-ABLAPL/29991/2024	STATE OF ODISHA ABHA JAGDISH MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :30/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	GOPAL KUMAR AGARWAL	22/2024
2	D-SAO/42385/2024 SAO/ /	UDDHABA RANA MP	PRATYUSHA NAIDU	34/2024
3	D-WPCRL/39/2022 WPCRL/39/2022	MANJEET @ MANJIT SINGH MP		39/2024
4	D-CRP/42388/2024 CRP/ /	PRAMOD CHANDRA PATTNAIK @ PATNAIK MP	KIODHYA RANJAN DASH	79/2024
5	D-STREV/96/2014 STREV/96/2014	LAL TRADES and AGENCI MP	MR.JAGABANDHU SAHOO	92/2024
6	D-JCRLA/12855/2024 JCRLA/58/2024	SANKAR BHOI MP	M/S. KUMUDINI PANDA.	193/2024
7	D-JCRLA/878/2024 JCRLA/5/2024	CHATURBHUJA PATRA@BHUJA MP	ADV.	194/2024
8	D-JCRLA/878/2024 JCRLA/5/2024	CHATURBHUJA PATRA@BHUJA MP	ADV.	195/2024
9	D-CRLMP/29732/2024 CRLMP/ /	SATYAKAM DAS MP	UMA CHARAN MISHRA	226/2024
10	D-CRLMP/29785/2024 CRLMP/ /	SUSHIL KUMAR SAHU @ SUSIL KU SAHU MP	SATYABRATA PANDA	227/2024
11	D-TRP(C)/42176/2024 TRP(C)/ /	ANITA RANA MP	ARIJEET MISHRA	312/2024
12	D-TRP(C)/42217/2024 TRP(C)/ /	SNEHALATA NAYAK MP	ASHOK KUMAR PRADHAN	313/2024
13	D-TRP(C)/42226/2024 TRP(C)/ /	SUSHREE SAUBHAGYANANDINI MP	DURGA PRASAD SWAIN	314/2024
14	D-RVWPET/4/2022 RVWPET/4/2022	URMILA MOHAPATRA MP	PRADIPTA KUMAR MOHANTY	346/2024
15	D-RVWPET/4/2022 RVWPET/4/2022	URMILA MOHAPATRA MP	PRADIPTA KUMAR MOHANTY	347/2024
16	D-RVWPET/4/2022 RVWPET/4/2022	URMILA MOHAPATRA MP	PRADIPTA KUMAR MOHANTY	348/2024
17	D-RVWPET/38962/2024 RVWPET/ /	SUMADHURI PRADHAN MP	MOHAMMED RIAZ	349/2024
18	D-RVWPET/42409/2024 RVWPET/ /	RADHASHYAM BISWAL MP	SURYAKANTA DASH	350/2024
19	D-RVWPET/42409/2024 RVWPET/ /	RADHASHYAM BISWAL MP	SURYAKANTA DASH	351/2024
20	D-MATA/41604/2024 MATA/ /	PRASAD BEHERA MP	ANUP KUMAR MOHAPATRA	452/2024
21	D-MATA/42462/2024 MATA/ /	KULAMANI DIGAL MP	SURYAKANTA DWIBEDI	453/2024
22	D-CMAPL/216/2021 CMAPL/216/2021	KOTNI RAJA RAO PATRA MP	M/S SOUBHAGYA KUMAR DASH, S.K. TRIPATHY, ARIJEET MISHRA	494/2024
23	D-CMAPL/216/2021 CMAPL/216/2021	KOTNI RAJA RAO PATRA MP	M/S SOUBHAGYA KUMAR DASH, S.K. TRIPATHY, ARIJEET MISHRA	495/2024
24	D-CMAPL/216/2021 CMAPL/216/2021	KOTNI RAJA RAO PATRA MP	M/S SOUBHAGYA KUMAR DASH, S.K. TRIPATHY, ARIJEET MISHRA	496/2024
25	D-CMAPL/35966/2024 CMAPL/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA, C.G.C.	497/2024
26	D-FAO/42201/2024	D.M., M/S ORIENTAL INSURANCE CO.LTDS. SOMNATH ROY		

27	FAO/ / D-FAO/42256/2024	MP REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BIRAJA PRASANTA BHARMAHALI		859/2024
28	FAO/ / D-FAO/42267/2024	MP M/S. SEVEN HILLS ESTATE LTD., GANJAMPRASANT KISHORE RAY		860/2024
29	FAO/ / D-FAO/198/2023	MP TARINI THAKURANI MAHAVIDYALAYA AMIYA KUMAR MOHANTY		861/2024
30	FAO/198/2023 D-FAO/37297/2024	MP THE MANAGER LEGAL M/S.CHOLAMANDIRAM GENERAL INSURANCE COMPANY LIMITED		862/2024
31	FAO/418/2024 D-FAO/42049/2024	MP THE DIVISIONAL MANAGER, M/S. NATIONAL GENERAL INSURANCE CO.LTD., ANURAG KUMAR MOHANTY		863/2024
32	FAO/ / D-FAO/102/2021	MP UNION OF INDIA	DHANOJ KUMAR SAHOO	864/2024
33	FAO/102/2021 D-FAO/42430/2024	MP D.M., ORIENTAL INSURANCE CO.LTD., ANURAG KUMAR TRIPATHY		865/2024
34	FAO/ / D-SA/331/2001	MP DURYODHAN BEHERA	M/S.A.K.DALAI	866/2024
35	SA/331/2001 D-SA/331/2001	MP DURYODHAN BEHERA	M/S.A.K.DALAI	874/2024
36	SA/331/2001 D-SA/331/2001	MP DURYODHAN BEHERA	M/S.A.K.DALAI	875/2024
37	SA/331/2001 D-SA/232/1996	MP SUKADEV		876/2024
38	SA/232/1996 D-SA/123/2000	MP ASHA	M/S.S.D.DAS, M.M.SWAIN	877/2024
39	SA/123/2000 D-SA/123/2000	MP ASHA	M/S.S.D.DAS	878/2024
40	SA/123/2000 D-SA/123/2000	MP ASHA	M/S.S.D.DAS	879/2024
41	SA/123/2000 D-SA/123/2000	MP ASHA	M/S.S.D.DAS	880/2024
42	SA/123/2000 D-SA/123/2000	MP ASHA	M/S.S.D.DAS	881/2024
43	SA/123/2000 D-SA/123/2000	MP ASHA	M/S.S.D.DAS	882/2024
44	SA/123/2000 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	883/2024
45	SA/47/1999 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	884/2024
46	SA/47/1999 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	885/2024
47	SA/47/1999 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	886/2024
48	SA/47/1999 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	887/2024
49	SA/47/1999 D-SA/47/1999	MP UTPALESWAR DEV	M/S.P.K.ROUTRAY	888/2024
50	SA/47/1999 D-CRLREV/29740/2024	MP DIPAK@DEEPAK KUMAR SAHU	DEBASNAN DAS	889/2024
51	CRLREV/ / D-CRLREV/29756/2024	MP SRINU PRASKA	BIRAJA PRASANNA DAS	933/2024
52	CRLREV/ / D-CRLREV/29756/2024	MP SRINU PRASKA	BIRAJA PRASANNA DAS	934/2024
53	CRLREV/ / D-CRLREV/28020/2024	MP SK.AKIK UDDIN @ SK.AKI UDDIN	AMITABH MISHRA	935/2024
54	CRLREV/527/2024 D-CRLREV/29793/2024	MP SHRADHANJALI BEHERA	RAJAT KUMAR PANDA	936/2024
55	CRLREV/ / D-CRLREV/29809/2024	MP TAMALA BEHERA	ARUN KUMAR ACHARYA	937/2024
56	CRLREV/564/2024 D-CRLREV/29835/2024	MP IMRAN KHAN	SUPRIYO RANJAN MAHAPATRA	938/2024
57	CRLREV/566/2024 D-CRLREV/29299/2024	MP BIJAY KUMAR BHUYAN	BHABANI SHANKAR DASPARIDA	939/2024
	CRLREV/ /	MP		940/2024

58	D-CRLREV/29865/2024 CRLREV/ /	PITAMBAR DASH MP	SANGRAM KUMAR DAS	941/2024
59	D-CRLREV/29865/2024 CRLREV/ /	PITAMBAR DASH MP	SANGRAM KUMAR DAS	942/2024
60	D-CRLREV/29943/2024 CRLREV/ /	BIBHUTI RANJAN MOHANTY MP	BHARAT BHUSAN ROUSTRAY	943/2024
61	D-CRLREV/29943/2024 CRLREV/ /	BIBHUTI RANJAN MOHANTY MP	BHARAT BHUSAN ROUSTRAY	944/2024
62	D-CRLREV/29971/2024 CRLREV/ /	SUNEEL KUMAR ROWLO MP	SATYABRATA MOHANTY	945/2024
63	D-CRLREV/29987/2024 CRLREV/ /	BULU@BISWANATH HOTA MP	LAXMINARAYAN PATEL	946/2024
64	D-RSA/24/2008 RSA/24/2008	SIBO @ SIBA BAGH MP	M/S.A.K.NANDA	1156/2024
65	D-RSA/24/2008 RSA/24/2008	SIBO @ SIBA BAGH MP	M/S.A.K.NANDA	1157/2024
66	D-RSA/42243/2024 RSA/ /	JAGURAI KOLHA @ PURTI MP	LAXMAN PRADHAN	1158/2024
67	D-RSA/182/2023 RSA/182/2023	RADHAGOBINDA BEHERA MP	SAMIR KUMAR MISHRA	1159/2024
68	D-RSA/18926/2024 RSA/227/2024	SAKUNTALA PANTALU MP	NISHIKANTA MISHRA	1160/2024
69	D-RSA/42449/2024 RSA/ /	NALANI @ NALINI NAIK MP	TUSAR KUMAR MISHRA	1161/2024
70	D-CMP/42324/2024 CMP/ /	SUJATA PANDA MP	AJIT CHANDRA MOHAPATRA	1191/2024
71	D-CMP/42339/2024 CMP/ /	JOGENDRA NAYAK MP	SATYA NARAYAN MISHRA 4	1192/2024
72	D-CMP/42351/2024 CMP/ /	KALICHARAN GOPE MP	PABITRA KUMAR NAYAK	1193/2024
73	D-CMP/36451/2024 CMP/959/2024	TAPASWAINI PADHY MP		1194/2024
74	D-CMP/42412/2024 CMP/ /	PRASAN KUMAR ROUT MP	AFRAAZ SUHAIL	1195/2024
75	D-BLAPL/16469/2024 BLAPL/5748/2024	RANJIT PRADHAN MP		1292/2024
76	D-BLAPL/9288/2024 BLAPL/2912/2024	UPENDRA KUMAR BEHERA MP	PRADEEP KUMAR DAS	1293/2024
77	D-BLAPL/13986/2023 BLAPL/13986/2023	RABINDRA KUMAR MOHANTA MP	JAGAJIBAN PRADHAN	1294/2024
78	D-BLAPL/24688/2024 BLAPL/8820/2024	PRADIP KUMAR JENA MP		1295/2024
79	D-BLAPL/13466/2024 BLAPL/4596/2024	PRASANNA KUMAR SAHOO MP	SOUBHAGYA SWAIN	1296/2024
80	D-BLAPL/26980/2024 BLAPL/9244/2024	BIREN BEHERA MP	S.K. BALABANTRAY	1297/2024
81	D-BLAPL/25805/2024 BLAPL/8804/2024	RITESH PRADHAN @ BAPUNI MP		1298/2024
82	D-ABLAPL/28058/2024 ABLAPL/10370/2024	RANJIT NAYAK @ RAJA MP		2112/2024
83	D-ABLAPL/27820/2024 ABLAPL/10272/2024	SANJAY CHHAPDIA MP		2113/2024
84	D-ABLAPL/19332/2024 ABLAPL/6907/2024	AMULI BEHERA MP		2114/2024
85	D-ABLAPL/14717/2022 ABLAPL/14717/2022	DHIRAJ KRISHNA BEHERA MP		2115/2024
86	D-ABLAPL/1742/2024 ABLAPL/1385/2024	LITUNA@SAROJ KUMAR PARIDA MP	BICHITRA NARAYANA SATAPATHY	2116/2024
87	D-ABLAPL/5185/2024 ABLAPL/1991/2024	KALINGA DALEI MP		2117/2024
88	D-ABLAPL/28139/2024 ABLAPL/10386/2024	KABITA BARALA MP		2118/2024
89	D-ABLAPL/24196/2024	ABHIJIT PARIDA		

	ABLAPL/8823/2024	MP		2119/2024
90	D-ABLAPL/24735/2024	PURNA CHANDRA MOHANTY		
	ABLAPL/8974/2024	MP		2120/2024
91	D-ABLAPL/25274/2024	TUSAR DEY		
	ABLAPL/9273/2024	MP		2121/2024
92	D-ABLAPL/16802/2024	ADIKANADA JENA		
	ABLAPL/6853/2024	MP		2122/2024
93	D-ABLAPL/16343/2024	ANNAPURNA PRADHAN		
	ABLAPL/5811/2024	MP		2123/2024
94	D-ABLAPL/26536/2024	RASMI RANJAN BARIK@RASHMI RANJAN BARIKI		
	ABLAPL/9883/2024	MP		2124/2024
95	D-ABLAPL/27302/2024	DANDAPANI GOUDA		
	ABLAPL/10107/2024	MP		2125/2024
96	D-ABLAPL/27313/2024	SITARAM PAHAN		
	ABLAPL/10106/2024	MP		2126/2024
97	D-ABLAPL/21648/2024	JATIA MALIK		
	ABLAPL/7868/2024	MP		2127/2024
98	D-ABLAPL/5186/2020	PRADUNA @ PRADYUMNA MALLIK		
	ABLAPL/5186/2020	MP		2128/2024
99	D-ABLAPL/26454/2024	AMULYA MALIK		
	ABLAPL/9737/2024	MP		2129/2024
100	D-ABLAPL/19442/2024	DHANESWAR KARNA @ DHANUSWAR KARNA		
	ABLAPL/7327/2024	MP		2130/2024
101	D-ABLAPL/3672/2023	SK. NAIM	ANJAN PATNAIK	
	ABLAPL/3672/2023	MP		2131/2024
102	D-ABLAPL/22538/2024	BINOD MISHRA		
	ABLAPL/8275/2024	MP		2132/2024
103	D-ABLAPL/22852/2024	MANARANJAN SANDHA		
	ABLAPL/8234/2024	MP		2133/2024
104	D-ABLAPL/8085/2021	MUNA SAHOO	ARUN KUMAR DAS 1	
	ABLAPL/8085/2021	MP		2134/2024
105	D-ABLAPL/10402/2023	DOLAMANI SAHU		
	ABLAPL/10402/2023	MP		2135/2024
106	D-ABLAPL/26994/2024	KISHORE BEHERA		
	ABLAPL/10169/2024	MP		2136/2024
107	D-ABLAPL/8409/2019	PRAMOD KUMAR ROUT@KEDAR		
	ABLAPL/8409/2019	MP		2137/2024
108	D-ABLAPL/24700/2024	SUSHILA HALDAR		
	ABLAPL/8964/2024	MP		2138/2024
109	D-ABLAPL/24558/2024	SANJAY PARIDA	SANJIB KUMAR BHANJADEO	
	ABLAPL/9086/2024	MP		2139/2024
110	D-ABLAPL/21593/2024	PANKAJ DAS		
	ABLAPL/8183/2024	MP		2140/2024
111	D-MACA/17/2008	FAGUA XESS	M/S.PABITRA K.NAYAK	
	MACA/17/2008	MP		2303/2024
112	D-MACA/244/2022	MANAGER, CLAIMS IFFCO TOKIO GENERAL INSURANCE CO. LTD		
	MACA/244/2022	MP		2304/2024
113	D-MACA/42163/2024	SURYAMANI SINGH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2305/2024
114	D-MACA/42153/2024	PANDAB JENA	RAJENDRA NARAYAN ROUT	
	MACA/ /	MP		2306/2024
115	D-MACA/42166/2024	HARIHAR APAT	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2307/2024
116	D-MACA/41029/2024	D.M., NATIONAL INSURANCE COMPANY LTD	IBRANT SAI PATHY	
	MACA/ /	MP		2308/2024
117	D-MACA/41027/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		2309/2024
118	D-MACA/42183/2024	GIRIJA PRASAD ROURAY	BISHNU BRATA SINGH	
	MACA/ /	MP		2310/2024
119	D-MACA/42183/2024	GIRIJA PRASAD ROURAY	BISHNU BRATA SINGH	
	MACA/ /	MP		2311/2024
120	D-MACA/42200/2024	BISHNUPRIYA PALA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2312/2024

121	D-MACA/42200/2024 MACA/ /	BISHNUPRIYA PALA MP	BIRANCHI NARAYAN RATH	2313/2024
122	D-MACA/343/2022 MACA/343/2022	LAXMI PATRA MP	BIRANCHI NARAYAN RATH	2314/2024
123	D-MACA/342/2022 MACA/342/2022	PADMABATI MAJHI MP	BIRANCHI NARAYAN RATH	2315/2024
124	D-MACA/37463/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	ADAMTILAKHAN	2316/2024
125	D-MACA/1124/2023 MACA/1124/2023	D.M., ORIENTAL INSURANCE COMPANY LTD. MP	MULLIKHAN	2317/2024
126	D-MACA/42279/2024 MACA/ /	THE NATIONAL INSURANCE CO. LTD., CUNTA MP	BEHARI DAS	2318/2024
127	D-MACA/42355/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR MOHANTY	2319/2024
128	D-MACA/42355/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR MOHANTY	2320/2024
129	D-MACA/37463/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	ADAMTILAKHAN	2321/2024
130	D-MACA/42373/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR MOHANTY	2322/2024
131	D-MACA/42040/2024 MACA/ /	M/S.NATIONAL INSURANCE CO. LTD., CUNTA MP	PRAKASH KUMAR MOHANTY	2323/2024
132	D-MACA/42373/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR MOHANTY	2324/2024
133	D-MACA/39176/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	2325/2024
134	D-MACA/39189/2024 MACA/ /	SR.D.M., M/S NATIONAL INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	2326/2024
135	D-MACA/37408/2024 MACA/ /	KALU CHARAN HANSDAH MP	DEBASISH PATNAIK	2327/2024
136	D-MACA/37477/2024 MACA/ /	JAYAKRISHNA CHHATRA MP	DEBASISH PATNAIK	2328/2024
137	D-MACA/37408/2024 MACA/ /	KALU CHARAN HANSDAH MP	DEBASISH PATNAIK	2329/2024
138	D-MACA/37404/2024 MACA/ /	BUDHAN HANSDAH MP	DEBASISH PATNAIK	2330/2024
139	D-MACA/37404/2024 MACA/ /	BUDHAN HANSDAH MP	DEBASISH PATNAIK	2331/2024
140	D-MACA/120/2023 MACA/120/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE MP	CO. LTD.	2332/2024
141	D-MACA/120/2023 MACA/120/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE MP	CO. LTD.	2333/2024
142	D-MACA/120/2023 MACA/120/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE MP	CO. LTD.	2334/2024
143	D-MACA/42435/2024 MACA/ /	NATIONAL INSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	2335/2024
144	D-MACA/42435/2024 MACA/ /	NATIONAL INSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	2336/2024
145	D-MACA/694/2019 MACA/694/2019	ABHIRAM SWAIN MP	AMIYA KUMAR MOHANTY(A)	2337/2024
146	D-CRLA/29727/2024 CRLA/ /	SUSHIL KUMBHAR MP	PRASANTA KUMAR ROUSTRAY	2471/2024
147	D-CRLA/29727/2024 CRLA/ /	SUSHIL KUMBHAR MP	PRASANTA KUMAR ROUSTRAY	2472/2024
148	D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA MP	S.S.RAY (2)	2473/2024
149	D-CRLA/29746/2024 CRLA/ /	MADAN MOHAN PARICHHA MP	BASUDEV PUJARI	2474/2024
150	D-CRLA/88/2019 CRLA/88/2019	BUDU@SARAT@SARAT KUMAR SWAIN MP	DEBI PRASAD DHAL	2475/2024
151	D-CRLA/29746/2024 CRLA/ /	MADAN MOHAN PARICHHA MP	BASUDEV PUJARI	2476/2024
152	D-CRLA/29820/2024	MAHESWAR BEHERA	SUSHANTA KUMAR SAMANTARAY	

	CRLA/ /	MP		2477/2024
153	D-CRLA/29820/2024	MAHESWAR BEHERA	SUSHANTA KUMAR SAMANTARAY	
	CRLA/ /	MP		2478/2024
154	D-CRLA/167/2024	SENIOR INTELLIGENCE OFFICER	TUSHAR KANTI SATAPATHY, SR.S.C.	
	CRLA/324/2024	MP		2479/2024
155	D-CRLA/29869/2024	LAXMIDHAR SAHOO	ASHOK KUMAR SARANGI	
	CRLA/ /	MP		2480/2024
156	D-CRLA/29869/2024	LAXMIDHAR SAHOO	ASHOK KUMAR SARANGI	
	CRLA/ /	MP		2481/2024
157	D-CRLA/29874/2024	BHAGIRATHI BHUYAN	REENA NAYAK	
	CRLA/ /	MP		2482/2024
158	D-CRLA/29874/2024	BHAGIRATHI BHUYAN	REENA NAYAK	
	CRLA/ /	MP		2483/2024
159	D-CRLA/1278/2023	PUNALU SIRIKA	RAJIB RATH	
	CRLA/1278/2023	MP		2484/2024
160	D-CRLA/29882/2024	BHAGIRATHI BHUYAN	REENA NAYAK	
	CRLA/ /	MP		2485/2024
161	D-CRLA/29882/2024	BHAGIRATHI BHUYAN	REENA NAYAK	
	CRLA/ /	MP		2486/2024
162	D-CRLA/29903/2024	PRADIP@PRADEEP KUMAR BARIK	SAROJ KUMAR PADHI	
	CRLA/ /	MP		2487/2024
163	D-CRLA/29903/2024	PRADIP@PRADEEP KUMAR BARIK	SAROJ KUMAR PADHI	
	CRLA/ /	MP		2488/2024
164	D-CRLA/29968/2024	SAROJ @ SAROJA KUMAR NANDA	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		2489/2024
165	D-CRLA/29968/2024	SAROJ @ SAROJA KUMAR NANDA	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		2490/2024
166	D-CRLA/29974/2024	DALABEHERA SABITA DORA @ D.SABITASDORNAGYA KUMAR DASH		
	CRLA/ /	MP		2491/2024
167	D-CRLA/29974/2024	DALABEHERA SABITA DORA @ D.SABITASDORNAGYA KUMAR DASH		
	CRLA/ /	MP		2492/2024
168	D-CRLMC/29728/2024	RAKESH PANDA @ MANGA @ RAKESH KUMARSHANDANDA		
	CRLMC/3795/2024	MP		2660/2024
169	D-CRLMC/29743/2024	BABULI HANSDAH	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		2661/2024
170	D-CRLMC/29750/2024	RAJU @ RAJESH KUMAR SAHOO	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2662/2024
171	D-CRLMC/29771/2024	MD.SAHIL	ANIRUDHA DAS	
	CRLMC/ /	MP		2663/2024
172	D-CRLMC/23472/2024	SAGARADEEP MAHAPATRA @ MOHAPATRA		
	CRLMC/3093/2024	MP		2664/2024
173	D-CRLMC/29799/2024	RAJESH DURGA	SATYANARAYAN MISHRA	
	CRLMC/ /	MP		2665/2024
174	D-CRLMC/29789/2024	SUSIL MOHANTY	BIBHUTI BHUSAN MISHRA	
	CRLMC/ /	MP		2666/2024
175	D-CRLMC/27870/2024	BIDYADHAR PATEL		
	CRLMC/3622/2024	MP		2667/2024
176	D-CRLMC/29842/2024	AKSHAYA KUMAR NAYAK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2668/2024
177	D-CRLMC/29848/2024	MAHENDRA NARAYAN PRASAD SINGH	BIGYAN KUMAR SHARMA	
	CRLMC/ /	MP		2669/2024
178	D-CRLMC/3237/2017	NARAYAN CH.NAYAK	KESHAB KUMAR PRADHAN	
	CRLMC/3237/2017	MP		2670/2024
179	D-CRLMC/29847/2024	SATYABRATA JENA	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		2671/2024
180	D-CRLMC/25386/2024	PRAHALLAD SAHU @ PAHALI		
	CRLMC/3302/2024	MP		2672/2024
181	D-CRLMC/29857/2024	SIPRA MISHRA	BUBHUTI BHUSAN MISHRA	
	CRLMC/ /	MP		2673/2024
182	D-CRLMC/29856/2024	JITENDRA KUMAR BHUIAN	LINGARAJ SARANGI	
	CRLMC/ /	MP		2674/2024
183	D-CRLMC/29863/2024	FAYAZUDDIN KHAN @ BADAL KHAN	AMITAV TRIPATHY	
	CRLMC/ /	MP		2675/2024

184	D-CRLMC/24205/2024 CRLMC/3066/2024	GAJENDRA BEHERA@GAJINDRA BIHAR MP	MANAS KUMAR CHAND	2676/2024
185	D-CRLMC/29911/2024 CRLMC/ /	RASHMI RANJAN MOHANTY@PAPUN MP	MANOJ KUMAR PANDA	2677/2024
186	D-CRLMC/29897/2024 CRLMC/ /	SUBHARANSHU SEKHAR SETHI @ SUBHARANSHU SEKHAR SETHI MP	MANOJ KUMAR PANDA	2678/2024
187	D-CRLMC/29897/2024 CRLMC/ /	SUBHARANSHU SEKHAR SETHI @ SUBHARANSHU SEKHAR SETHI MP	MANOJ KUMAR PANDA	2679/2024
188	D-CRLMC/29915/2024 CRLMC/ /	CHARCHIKA MEHER MP	AKSHAYA KUMAR SAHOO	2680/2024
189	D-CRLMC/29924/2024 CRLMC/ /	LAXMIDHAR PARIDA MP	SUDEEP KUMAR SARANGI	2681/2024
190	D-CRLMC/29934/2024 CRLMC/ /	SAROJ KUMAR PANDA MP	TUKUNA KUMAR MISHRA	2682/2024
191	D-CRLMC/29947/2024 CRLMC/ /	RAMNIWAS AGARAWAL MP	BIDESH RANJAN BEHERA	2683/2024
192	D-CRLMC/29953/2024 CRLMC/ /	SURESH KUMAR SHARMA MP	SATYA SMRUTI MOHANTY	2684/2024
193	D-CRLMC/29953/2024 CRLMC/ /	SURESH KUMAR SHARMA MP	SATYA SMRUTI MOHANTY	2685/2024
194	D-CRLMC/29959/2024 CRLMC/ /	BISWAMOHAN DAS MP	SAMARENDRA MOHANTY	2686/2024
195	D-CRLMC/29981/2024 CRLMC/ /	M/S. LEYA SERVICE UNIT, KORAPUT MP	DIPTI RANJAN BHOKTA	2687/2024
196	D-WA/42263/2024 WA/ /	BHAGIRATHI KANTA MP	PRASANT KISHORE RAY	7172/2024
197	D-WA/42283/2024 WA/ /	GANESH CHANDRA PATRA MP	PRASANTA KUMAR MISHRA	7173/2024
198	D-WA/42340/2024 WA/ /	DR.JAGANNATH KUANR MP	ANJAN KUMAR BISWAL	7174/2024
199	D-WA/42340/2024 WA/ /	DR.JAGANNATH KUANR MP	ANJAN KUMAR BISWAL	7175/2024
200	D-WA/42340/2024 WA/ /	DR.JAGANNATH KUANR MP	ANJAN KUMAR BISWAL	7176/2024
201	D-WA/42352/2024 WA/ /	ANITA TRIPATHY MP	SAROJA KANTA SAMAL	7177/2024
202	D-WA/42352/2024 WA/ /	ANITA TRIPATHY MP	SAROJA KANTA SAMAL	7178/2024
203	D-WA/42426/2024 WA/ /	PRAFULLA KU SARANGI MP	AVIJIT PATNAIK	7179/2024
204	D-WP(C)/42139/2024 WP(C)/ /	SARBESWAR SETHI MP	UMA CHARAN MISHRA	13219/2024
205	D-WP(C)/6377/2024 WP(C)/3250/2024	RAJENDRA MUNDA MP		13220/2024
206	D-WP(C)/42145/2024 WP(C)/24696/2024	SUSHAMA MEHER MP	LAXMIKANTA MOHANTY	13221/2024
207	D-WP(C)/18644/2024 WP(C)/12124/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13222/2024
208	D-WP(C)/18224/2024 WP(C)/13453/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13223/2024
209	D-WP(C)/18220/2024 WP(C)/13456/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13224/2024
210	D-WP(C)/18204/2024 WP(C)/13459/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13225/2024
211	D-WP(C)/18215/2024 WP(C)/13465/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13226/2024
212	D-WP(C)/18653/2024 WP(C)/13448/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13227/2024
213	D-WP(C)/18650/2024 WP(C)/12131/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13228/2024
214	D-WP(C)/18587/2024 WP(C)/12318/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	13229/2024
215	D-WP(C)/18591/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAPRAJAN KOLKATAIAIK	

	WP(C)/12118/2024	MP		13230/2024
216	D-WP(C)/18601/2024 WP(C)/14959/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13231/2024
217	D-WP(C)/17516/2024 WP(C)/11998/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13232/2024
218	D-WP(C)/17515/2024 WP(C)/11999/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13233/2024
219	D-WP(C)/17542/2024 WP(C)/11996/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13234/2024
220	D-WP(C)/17550/2024 WP(C)/12002/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13235/2024
221	D-WP(C)/17521/2024 WP(C)/12000/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13236/2024
222	D-WP(C)/17544/2024 WP(C)/12042/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13237/2024
223	D-WP(C)/17531/2024 WP(C)/12003/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN PATNAIK	13238/2024
224	D-WP(C)/42141/2024 WP(C)/24765/2024	LALIT MOHAN MOHANTY MP	BIPLABA P.B. BAHALI	13239/2024
225	D-WP(C)/42140/2024 WP(C)/ /	BHAKTA RAM PUROHIT MP	PRABODHA CHANDRA NAYAK	13240/2024
226	D-WP(C)/42157/2024 WP(C)/ /	PADMANAVA PATRA MP	LALITENDU MOHAPATRA	13241/2024
227	D-WP(C)/42180/2024 WP(C)/ /	PRIYANANDA SAMANTARAY MP	GOPABANDHU DASH	13242/2024
228	D-WP(C)/42142/2024 WP(C)/ /	RAM KUMAR SAHU MP	PRABODHA CHANDRA NAYAK	13243/2024
229	D-WP(C)/29639/2024 WP(C)/17180/2024	MAHESWAR MAHAPATRA MP		13244/2024
230	D-WP(C)/42189/2024 WP(C)/ /	BRAHMANANDA SWAIN MP	JAGAJIBAN PRADHAN	13245/2024
231	D-WP(C)/42195/2024 WP(C)/ /	SANJIB KUMAR PRADHAN MP	ABHILASH MISHRA	13246/2024
232	D-WP(C)/42193/2024 WP(C)/24766/2024	BASANTA KUMAR SAMAL MP	SIDHESWAR MALLIK	13247/2024
233	D-WP(C)/39066/2024 WP(C)/22661/2024	ARUN KUMAR MAHAKUDA MP	SARADA PRASANNA SARANGI	13248/2024
234	D-WP(C)/42204/2024 WP(C)/24768/2024	BIPIN BIHARI SAMAL MP	SIDHESWAR MALLIK	13249/2024
235	D-WP(C)/42206/2024 WP(C)/24756/2024	JANAKALYANA PARISADA, MAYURBHANU MP	JAGAJIT PANDA	13250/2024
236	D-WP(C)/41566/2024 WP(C)/24452/2024	SAROJ ROUT MP	IPSIT AUROBINDO ACHARYA	13251/2024
237	D-WP(C)/42207/2024 WP(C)/ /	RUPESWAR TANDI MP	SIDHARTHA DAS	13252/2024
238	D-WP(C)/42219/2024 WP(C)/ /	THE BRANCH MANAGER, M/S. ORIENTAL MP	SONIA INDOCOMPANY LTD, RAYAGADA	13253/2024
239	D-WP(C)/20684/2023 WP(C)/20684/2023	KAPILESWAR SAHOO MP	TANMAY MISHRA	13254/2024
240	D-WP(C)/42225/2024 WP(C)/ /	SANTOSH KUMAR PATTANAIK MP	KRISHNA CHANDRA SAHU	13255/2024
241	D-WP(C)/18975/2024 WP(C)/10787/2024	GIRISH CHANDRA SAHOO MP	MAHESWAR MOHANTY	13256/2024
242	D-WP(C)/18975/2024 WP(C)/10787/2024	GIRISH CHANDRA SAHOO MP		13257/2024
243	D-WP(C)/42232/2024 WP(C)/ /	SUDHIR DEBANATH MP	ASHOK KUMAR SAHOO	13258/2024
244	D-WP(C)/18975/2024 WP(C)/10787/2024	GIRISH CHANDRA SAHOO MP		13259/2024
245	D-WP(C)/18975/2024 WP(C)/10787/2024	GIRISH CHANDRA SAHOO MP		13260/2024
246	D-WP(C)/42211/2024 WP(C)/ /	NARENDRANATH MOHANTY MP	AKSHYANGSHU SEKHAR NANDY	13261/2024

247	D-WP(C)/41538/2023 WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY MP	BIBEKANANDA BHUYAN	13262/2024
248	D-WP(C)/41538/2023 WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY MP		13263/2024
249	D-WP(C)/42234/2024 WP(C)/ /	PINTU MANNA MP	ASHOK KUMAR SAHOO	13264/2024
250	D-WP(C)/42239/2024 WP(C)/ /	KIADEI SABAR MP	ARJUNA CHARANA BEHERA	13265/2024
251	D-WP(C)/42240/2024 WP(C)/ /	RAMA CHANDRA MOHANTY MP	ASHOK KUMAR SAHOO	13266/2024
252	D-WP(C)/42216/2024 WP(C)/ /	DEVI PRASAD MOHAPATRA MP	SANJIB MOHANTY	13267/2024
253	D-WP(C)/30229/2024 WP(C)/17338/2024	YASOBANTA KUMAR NAYAK MP	BIDYADHAR MANSING	13268/2024
254	D-WP(C)/42244/2024 WP(C)/ /	UMAKANTI SAHU MP	BANSHIDHAR SATAPATHY	13269/2024
255	D-WP(C)/42247/2024 WP(C)/ /	SATYAJIT KAR MP	ASHOK KUMAR SAHOO	13270/2024
256	D-WP(C)/30222/2024 WP(C)/17284/2024	JHARANA MALLIK@MALIK MP	PRASANTA KUMAR PANDA	13271/2024
257	D-WP(C)/35472/2024 WP(C)/21023/2024	SURESH JAISWAL MP	ABHISEK AGRAWAL	13272/2024
258	D-WP(C)/42252/2024 WP(C)/ /	RATNAKAR DAS MP	ASHOK KUMAR SAHOO	13273/2024
259	D-WP(C)/18445/2024 WP(C)/13444/2024	NARMADA MAHARANA MP		13274/2024
260	D-WP(C)/42258/2024 WP(C)/ /	SURYAKANTA DEBANTH MP	ASHOK KUMAR SAHOO	13275/2024
261	D-WP(C)/42260/2024 WP(C)/ /	SHRUTILIPI MOHAPATRA MP	SAPAN KUMAR PAL	13276/2024
262	D-WP(C)/42261/2024 WP(C)/ /	PRADEEP KUMAR MAITY MP	ASHOK KUMAR SAHOO	13277/2024
263	D-WP(C)/42265/2024 WP(C)/ /	ABHAYA KUMAR SAHOO @ AKHAYA MP	SAROJ KUMAR DASH	13278/2024
264	D-WP(C)/42270/2024 WP(C)/24777/2024	NAMITA PRADHAN MP	DIPTI RANJAN MOHAPATRA	13279/2024
265	D-WP(C)/42268/2024 WP(C)/ /	NIRAD KUMAR SAHOO MP	SATYABRATA MOHANTY	13280/2024
266	D-WP(C)/42271/2024 WP(C)/ /	M/S. ODISHA AGRO INDUSTRIES CORPORATION MP	REKHA BISNOI MISHRA	13281/2024
267	D-WP(C)/42275/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	KARUNAKAR RATH	13282/2024
268	D-WP(C)/42284/2024 WP(C)/ /	PRASANTA KUMAR CHATTERJEE, CUTTACK MP	PRASANTA KUMAR DASH	13283/2024
269	D-WP(C)/42285/2024 WP(C)/24778/2024	KAMAKHYA PRASAD SWAIN MP	AMIYA KUMAR CHHATOI	13284/2024
270	D-WP(C)/42293/2024 WP(C)/ /	NAJMA BIBI MP	UNMESH CHANDRA JENA	13285/2024
271	D-WP(C)/39294/2024 WP(C)/22870/2024	NALINI BEHERA MP	GOPAL AGARWAL	13286/2024
272	D-WP(C)/39389/2024 WP(C)/22835/2024	HARIHAR MISHRA MP	SNEHA PATRA, MR. S S RAO	13287/2024
273	D-WP(C)/38698/2023 WP(C)/38698/2023	LAXMIDHAR PRUSTY MP	SATYAJIT MOHAPATRA (2)	13288/2024
274	D-WP(C)/38698/2023 WP(C)/38698/2023	LAXMIDHAR PRUSTY MP	SATYAJIT MOHAPATRA (2)	13289/2024
275	D-WP(C)/39402/2023 WP(C)/39402/2023	MAHENDRA KUMAR SAHOO MP	SATYAJIT MOHAPATRA (2)	13290/2024
276	D-WP(C)/38697/2023 WP(C)/38697/2023	PURNA NAIK @ PURNA CHANDRA NAYAK MP	SATYAJIT MOHAPATRA (2)	13291/2024
277	D-WP(C)/38697/2023 WP(C)/38697/2023	PURNA NAIK @ PURNA CHANDRA NAYAK MP	SATYAJIT MOHAPATRA (2)	13292/2024
278	D-WP(C)/39402/2023	MAHENDRA KUMAR SAHOO	SATYAJIT MOHAPATRA (2)	

	WP(C)/39402/2023	MP		13293/2024
279	D-WP(C)/41300/2023	SANTOSH KUMAR BALIARSINGH @ BARIKI		
	WP(C)/41300/2023	MP		13294/2024
280	D-WP(C)/42300/2024	MAMI PANI	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13295/2024
281	D-WP(C)/16826/2015	SUHASINI RANSINGH	M/S.BISWAJIT MOHANTY	
	WP(C)/16826/2015	MP		13296/2024
282	D-WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY		
	WP(C)/41538/2023	MP		13297/2024
283	D-WP(C)/37259/2024	PREM PRAKASH PANIGRAHI		
	WP(C)/21205/2024	MP		13298/2024
284	D-WP(C)/37260/2024	SIDDHARTH SHANKAR MISHRA		
	WP(C)/21206/2024	MP		13299/2024
285	D-WP(C)/42314/2024	SUSANTA PANDA	AMITAV TRIPATHY	
	WP(C)/ /	MP		13300/2024
286	D-WP(C)/11275/2024	SULEKHA CHARAN BHOI		
	WP(C)/7218/2024	MP		13301/2024
287	D-WP(C)/42317/2024	NARENDRA KUMAR NAYAK	BAIDHAR SAHOO	
	WP(C)/ /	MP		13302/2024
288	D-WP(C)/42316/2024	ANIL KUMAR PATRA	AKHYAYA KUMAR MISRA	
	WP(C)/ /	MP		13303/2024
289	D-WP(C)/37007/2024	LALU ENTERPRISES, BHAWANIPATNA	LALIT MOHAN NANDA	
	WP(C)/21156/2024	MP		13304/2024
290	D-WP(C)/42326/2024	CHAIRMAN CUM MANAGING DIRECTOR, SANROSHKUMAR PVT. LAMAI , NEW DELHI		
	WP(C)/ /	MP		13305/2024
291	D-WP(C)/42332/2024	DEEPAK KUMAR PARIDA	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13306/2024
292	D-WP(C)/42338/2024	LAXMI NARAYAN MOHARANA	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13307/2024
293	D-WP(C)/42344/2024	PRAMOD KUMAR MOHANTY	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13308/2024
294	D-WP(C)/42349/2024	SANTOSH KUMAR PARIDA	SRIDHAR RATH	
	WP(C)/24772/2024	MP		13309/2024
295	D-WP(C)/42349/2024	SANTOSH KUMAR PARIDA	SRIDHAR RATH	
	WP(C)/24772/2024	MP		13310/2024
296	D-WP(C)/42354/2024	SK.MUKTAR	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13312/2024
297	D-WP(C)/42356/2024	SK.SALIM	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13313/2024
298	D-WP(C)/16518/2024	M/S. IMPEX WIRES, JAGATPUR, CUTTACKS	SUDEEPTA KUMAR SINGH	
	WP(C)/11279/2024	MP		13314/2024
299	D-WP(C)/8990/2024	SUCHISMITA DAS	SADASIVA PATRA (1)	
	WP(C)/4688/2024	MP		13315/2024
300	D-WP(C)/42360/2024	SNEHALATA ROUT	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13316/2024
301	D-WP(C)/42359/2024	PAMI BEHERA @ BHOI	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		13317/2024
302	D-WP(C)/36828/2024	MANASI DAS	HARISH CHANDRA SAHOO	
	WP(C)/21700/2024	MP		13318/2024
303	D-WP(C)/35746/2023	PRASANT KUMAR PATNAIK		
	WP(C)/35746/2023	MP		13319/2024
304	D-WP(C)/42367/2024	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	
	WP(C)/ /	MP		13320/2024
305	D-WP(C)/42363/2024	SANJUKTA MADHUAL	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13321/2024
306	D-WP(C)/17720/2023	BENZFAB TECHNOLOGY PVT. LTD.,BBSR	BIGHNARAJ RATH	
	WP(C)/17720/2023	MP		13322/2024
307	D-WP(C)/42371/2024	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	
	WP(C)/ /	MP		13323/2024
308	D-WP(C)/42369/2024	SISINTI KRISHNAVENI	UMA CHARAN MISHRA	
	WP(C)/ /	MP		13324/2024
309	D-WP(C)/42372/2024	AMAR KUMAR PARIDA	PRAKASH CHOUDHURY	
	WP(C)/ /	MP		13325/2024

310	D-WP(C)/42369/2024 WP(C)/ /	SISINTI KRISHNAVENI MP	UMA CHARAN MISHRA	13326/2024
311	D-WP(C)/42374/2024 WP(C)/ /	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	13327/2024
312	D-WP(C)/42376/2024 WP(C)/ /	SUKANTA KUMAR JENA MP	PRAKASH CHOUDHURY	13328/2024
313	D-WP(C)/42377/2024 WP(C)/ /	SRI JAGANNATH TRAINING CENTER, NAYAGUDA MP	AKUL NANDA GOSWAMY	13329/2024
314	D-WP(C)/8385/2024 WP(C)/4904/2024	M/S. PARADEEP PHOSPHATES LTD., PARADEEP MP	PRAKASH KUMAR KANUNGO, D.P.NANDA	13330/2024
315	D-WP(C)/42379/2024 WP(C)/ /	ACHYUTA KUMAR DASH MP	PRAKASH CHOUDHURY	13331/2024
316	D-WP(C)/42381/2024 WP(C)/ /	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	13332/2024
317	D-WP(C)/37566/2024 WP(C)/21982/2024	DILLIP KUMAR NAYAK (M/S NAYAK ASSOCIATES) MP		13333/2024
318	D-WP(C)/38435/2023 WP(C)/38435/2023	ROSHAN PATNAIK MP	SUJATA JENA	13334/2024
319	D-WP(C)/32445/2024 WP(C)/18494/2024	SURAJ KUMAR NAYAK MP	SAUBHAGYA KUMAR SAMAL	13335/2024
320	D-WP(C)/32441/2024 WP(C)/18488/2024	LALIT MOHAN BHOI MP	SAUBHAGYA KUMAR SAMAL	13336/2024
321	D-WP(C)/32435/2024 WP(C)/18474/2024	LOKANATH BHOI MP	SAUBHAGYA KUMAR SAMAL	13337/2024
322	D-WP(C)/15958/2022 WP(C)/15958/2022	AJAY KUMAR JENA MP	KUNAL KUMAR SWAIN	13338/2024
323	D-WP(C)/42394/2024 WP(C)/ /	PRAKASH CHANDRA DALUA MP	BHARAT BHUSAN ROUSTRAY	13339/2024
324	D-WP(C)/42401/2024 WP(C)/ /	CHIEF GENERAL MANAGER, ODISHA CIRCULARS MP	PRABHAT SANCHAIK BANKING LIMITED, BBSR	13340/2024
325	D-WP(C)/38220/2024 WP(C)/22445/2024	SANDHYARANI PATTANAIK MP	KAILASH CHANDRA MISHRA	13341/2024
326	D-WP(C)/42411/2024 WP(C)/ /	RAJ KUMAR PATRA MP	GYANENDRA CHANDRA SWAIN	13342/2024
327	D-WP(C)/42418/2024 WP(C)/ /	RAJ KUMAR PATRA MP	GYANENDRA CHANDRA SWAIN	13343/2024
328	D-WP(C)/42421/2024 WP(C)/ /	RAMAKANTA SAMAL MP	NIHAL RATH	13344/2024
329	D-WP(C)/42427/2024 WP(C)/ /	S ASHUTOSH MP	MD. GOLAM MADANI	13345/2024
330	D-WP(C)/42427/2024 WP(C)/ /	S ASHUTOSH MP	MD. GOLAM MADANI	13346/2024
331	D-WP(C)/42429/2024 WP(C)/ /	JALADHAR HEMBRAM MP	NIHAL RATH	13347/2024
332	D-WP(C)/42366/2024 WP(C)/ /	PRAJIT KUMAR BHOJ MP	SUKANTA KUMAR DALAI	13348/2024
333	D-WP(C)/42431/2024 WP(C)/ /	RAM KISHORE BEHERA MP	NIHAL RATH	13349/2024
334	D-WP(C)/42432/2024 WP(C)/ /	RABINDRA NATH SINGH MP	NIHAL RATH	13350/2024
335	D-WP(C)/42436/2024 WP(C)/ /	BIMALINI BHARATI MP	RAJ KISHORE SWAIN	13351/2024
336	D-WP(C)/42438/2024 WP(C)/ /	ANUPAMA PATRA MP	CHITTA RANJAN LENKA	13352/2024
337	D-WP(C)/42447/2024 WP(C)/ /	PAPUN DASH MP	MADAN MOHAN DAS	13353/2024
338	D-WP(C)/42453/2024 WP(C)/ /	ISHWAR KALET MP	SOUMIK SPANDAN TRIPATHY	13354/2024
339	D-WP(C)/42445/2024 WP(C)/ /	ABHIMANYU JENA MP	SUKANTA KUMAR DALAI	13355/2024
340	D-WP(C)/42454/2024 WP(C)/ /	JAYAPRAKASH BEHURIA MP	SUKANTA KUMAR MISHRA	13356/2024
341	D-WP(C)/42456/2024	BIJU SHRANKIKA SAMUKHYA,	LALIT KUMAR MAHARANA	

	WP(C)/ /	MP		13357/2024
342	D-WP(C)/42455/2024	SANATAN BEHERA	PRADOSH KUMAR DAS	
	WP(C)/ /	MP		13358/2024
343	D-WP(C)/42464/2024	SAROJINEE SAHOO	SUBRATA MISHRA	
	WP(C)/ /	MP		13359/2024
344	D-WP(C)/42464/2024	SAROJINEE SAHOO	SUBRATA MISHRA	
	WP(C)/ /	MP		13360/2024
345	D-WP(C)/42465/2024	BAIKUNTHA SAHU	NIROD KUMAR SAHU	
	WP(C)/ /	MP		13361/2024
346	D-WP(C)/42420/2024	SATYAPIR SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13362/2024
347	D-WP(C)/42467/2024	TARINI INSTITUTE OF ENGINEERING, TECHNOLOGY AND MANAGEMENT, KENDRAPARA	SUNIL KUMAR DAS	
	WP(C)/ /	MP		13363/2024
348	D-WP(C)/42468/2024	CHINMAYEE BEHERA	GOPAL PRASAD JENA	
	WP(C)/ /	MP		13364/2024
349	D-WP(C)/42424/2024	PARBATI PUJARI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13365/2024
350	D-WP(C)/42472/2024	URBASI GHATAL	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13366/2024
351	D-WP(C)/42471/2024	SATAKOSIA ABHAYARANYA AND PRAJAPATI	TUSAR KUMAR MISHRA AND OTHERS	
	WP(C)/ /	MP		13367/2024
352	D-WP(C)/42472/2024	URBASI GHATAL	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13368/2024
353	D-WP(C)/42476/2024	URBASI GHATAL	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13369/2024
354	D-WP(C)/42478/2024	M/S.SUPER ROADWAYS, GANJAM	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		13370/2024
355	D-WP(C)/42476/2024	URBASI GHATAL	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13371/2024
356	D-WP(C)/42477/2024	MUKESH AGRAWAL	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		13372/2024
357	D-WP(C)/42483/2024	MANORANJAN BUDULA	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		13373/2024
358	D-WP(C)/42484/2024	CHITARANJAN SUBUDHI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		13374/2024
359	D-WP(C)/42487/2024	SAROJ KUMAR BEHERA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		13375/2024
360	D-WP(C)/42488/2024	ANTARJYAMI NAIK	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		13376/2024